PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For New Delhi Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - NCT of Delhi

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1	Mr. Anurag Nirbhaya	IBBI/IPA-001/IP- P00870/2017- 2018/11468	anurag@canirbhaya.com	24	0	24	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport	NCT of Delhi	New Delhi
2	Ms. Maya Gupta	IBBI/IPA-002/IP- N00363/2017- 2018/11061	fcsmayagupta@gmail.com	17	5	12	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Iron, steel and Power, Gems & Jewels, Film Production and Entertainment, Automobile, Chemical, Pu- foam/rubber Sector etc.)	NCT of Delhi	New Delhi
3	Mr. Rajesh Kumar Parakh	IBBI/IPA-001/IP- P00272/2017- 18/10516	parakh.rajesh@gmail.com	12	3	9	Real Estate, Manufacturing, Others (IT Services)	NCT of Delhi	New Delhi
4	Mr. Ashok Kriplani	IBBI/IPA-003/IP- N00009/2016- 17/10071	ashok.kriplani1956@gmail.c om	11	0	11	Real Estate, Others (Software, Printing & Packaging.)	NCT of Delhi	New Delhi
5	Mr. Kanti Mohan Rustagi	IBBI/IPA-002/IP- N00097/2017- 18/10240	kanti.rustagi@patanjaliassoci ates.com	10	4	6	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron and Steel manufacturing, online retail)	NCT of Delhi	New Delhi
6	Mr. Rabindra Kumar Mintri	IBBI/IPA-001/IP- P00707/2017- 2018/11194	mintri_ca@rediffmail.com	9	3	6	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Security Services, Legal, Accounting & Tax Consultancy)	NCT of Delhi	New Delhi
7	Mr. Ajay Gupta	IBBI/IPA-001/IP- P00140/2017- 18/10304	ip.ajaygupta@corpvisory.co m	8	0	8	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Irradiation and sterilization services, LED Lighting, Hospitality, Steel Fabrication, Books Publishing & Distribution, Jewelers, Iron & Steel)	NCT of Delhi	New Delhi
8	Mr. Sanjay Gupta	IBBI/IPA-002/IP- N00982- C01/2017- 2018/10354	sanjay@sgaindia.in	8	3	5	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For New Delhi Zone

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9	Mr. Anang Kumar Shandilya	IBBI/IPA-002/IP- N00882/2019- 2020/12826	csanang@gmail.com	8	3	5	Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Others (Financial Consultancy, Agriculture)	NCT of Delhi	New Delhi
10	Mr. Santosh Sharma	IBBI/IPA-002/IP- N00898/2019- 2020/12842	sci.santoshsharma@gmail.co m	7	0	7	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (flour mill)	NCT of Delhi	New Delhi
11	SANTANU KUMAR SAMANTA	IBBI/IPA-001/IP- P-02324/2020- 2021/13511	santanukumar@yahoo.com	7	0	7	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Educational Institution,)	NCT of Delhi	New Delhi
12	Ankit Goel	IBBI/IPA-001/IP- P-02671/2022- 2023/14088	ankitgoel@aaainsolvency.in	6	0	6	Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Software)	NCT of Delhi	New Delhi
13	Mr. Rajiv Malik	IBBI/IPA-002/IP- N00391/2018- 2019/12115	iprmalik2009@gmail.com	5	1	4	Wholesale and Retail Trade	NCT of Delhi	New Delhi
14	Mr. Sanjiv Kumar Arora	IBBI/IPA-001/IP- P01462/2018- 2019/12390	mrask4@yahoo.co.in	4	0	4	Wholesale and Retail Trade, Others (Electro Mechanical)	NCT of Delhi	New Delhi
15	Swatantra Singh	IBBI/IPA-001/IP- P-01950/2020- 2021/13047	singh@caindelhiindia.com	4	0	4	Construction, Others (Jewalwary and infrastucture, IT and related services, Power sector)	NCT of Delhi	New Delhi
16	SUMAN KUMAR VERMA	IBBI/IPA- 003/00342/2021- 2022/13657	ipskverma@gmail.com	4	3	1	Wholesale and Retail Trade, Construction, Real Estate	NCT of Delhi	New Delhi

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17	Kunwarpreet Singh	IBBI/IPA-002/IP- N01150/2021- 2022/13788	singhkunwar2012@gmail.co m	4	0	4	Construction, Real Estate, Manufacturing, Others (MINING AND QUARRYING)	NCT of Delhi	New Delhi
18	Mr.Mahesh Taneja	IBBI/IPA-002/IP- N00739/2018- 2019/12326	maheshtaneja111@yahoo.in	3	0	3	Wholesale and Retail Trade, Construction, Manufacturing, Others (TRADING, BUILDER, GOLD MFG ETC)	NCT of Delhi	New Delhi
19	Ms. Arti Baluja	IBBI/IPA-002/IP- N00780/2018- 2019/12378	ca.artibaluja@gmail.com	3	0	3	Wholesale and Retail Trade, Manufacturing, Transport	NCT of Delhi	New Delhi
20	MUKESH CHAND JAIN	IBBI/IPA-002/IP- N00960/2020- 2021/13054	mcjain.jmca@gmail.com	3	1	2	Wholesale and Retail Trade, Manufacturing, Others (Media)	NCT of Delhi	New Delhi
21	CA ARCHANA SINGHAL	IBBI/IPA-001/IP- P-02036/2020- 2021/13116	archanafca@gmail.com	3	0	3	Real Estate, Others (Printing)	NCT of Delhi	New Delhi
22	Vivek Sharma	IBBI/IPA-002/IP- N01077/2020- 2021/13442	fcsviveksharma@gmail.com	3	0	3	Construction, Manufacturing	NCT of Delhi	New Delhi
23	SHAMSHER BAHADUR SINGH	IBBI/IPA- 003/0341/2021- 2022/13623	shamsher_cs@yahoo.co.in	3	0	3	Real Estate, Manufacturing, Others (Textile, Iron & Steel, Cable Industry)	NCT of Delhi	New Delhi
24	Prassan Navin Kumar Sinha	IBBI/IPA-002/IP- N01197/2021- 2022/13971	csprassan@gmail.com	3	0	3	Wholesale and Retail Trade, Real Estate, Others (software etc)	NCT of Delhi	New Delhi

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25	Mr. Umesh Singhal	IBBI/IPA-002/IP- N00124/2017- 18/10293	singhaluk@hotmail.com	2	1	1	Wholesale and Retail Trade, Others (IT SECTOR)	NCT of Delhi	New Delhi
26	Mr. Sudhir Kumar Agarwal	IBBI/IPA-001/IP- P00195/2017- 18/10374	ska003@gmail.com	2	0	2	Manufacturing	NCT of Delhi	New Delhi
27	Mr. Krit Narayan Mishra	IBBI/IPA-001/IP- P00441/2017- 18/10784	kritmassociates@gmail.com	2	0	2	Hotels, Real Estate, Manufacturing, Transport	NCT of Delhi	New Delhi
28	Mr. Pawan Kumar Singal	IBBI/IPA-001/IP- P-01172/2018- 2019/12229	pawansingal50@gmail.com	2	1	1	Wholesale and Retail Trade, Manufacturing, Others (Textile)	NCT of Delhi	New Delhi
29	Mr. Rakesh Mishra	IBBI/IPA-001/IP- P01676/2019- 2020/12719	rakeshmishranr@hotmail.co m	2	0	2	Real Estate, Others (Metal Scrap and crude palm oil)	NCT of Delhi	New Delhi
30	MUKESH KUMAR JAIN	IBBI/IPA-001/IP- P-01960/2020- 2021/13089	fcafcs19@gmail.com	2	0	2	Others (Print media, telecommunication, logistics, infrastructure, automobile and financial services.)	NCT of Delhi	New Delhi
31	Sumit Sharma	IBBI/IPA-001/IP- P-02323/2020- 2021/13513	mail@sumitsharma.in	2	0	2	Wholesale and Retail Trade, Manufacturing	NCT of Delhi	New Delhi
32	Rahul Khanna	IBBI/IPA-002/IP- N01095/2021- 2022/13581	rk_3398@rediff.com	2	0	2	Others (photovoltaic racking mounting, beverages)	NCT of Delhi	New Delhi

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33	NEERAJ KUMAR JAIN	IBBI/IPA-001/IP- P-02354/2021- 2022/13615	neerajjainus@gmail.com	2	0	2	Others (garment exports /real estate)	NCT of Delhi	New Delhi
34	Mohit Goyal	IBBI/IPA-001/IP- P-02395/2021- 2022/13636	camohitgoyal@gmail.com	2	0	2	Construction, Real Estate, Others (Event Management)	NCT of Delhi	New Delhi
35	Mr. Pawan K Goel	IBBI/IPA-001/IP- P00203/2017- 2018/10392	pawankgoel1@gmail.com	1	1	0	Manufacturing	NCT of Delhi	New Delhi
36	Mr. Pushpendra Surana	IBBI/IPA-001/IP- P00488/2017- 18/10876	pushpendra.surana@sksuran allp.com	1	0	1	Real Estate, Manufacturing	NCT of Delhi	New Delhi
37	Mr. Atul Tandon	IBBI/IPA-003/IP- N000102/2017- 2018/11125	atultandon2002@gmail.com	1	0	1	Manufacturing	NCT of Delhi	New Delhi
38	Mr. Mohit Kumar Gupta	IBBI/IPA-001/IP- P00782/2017- 2018/11355	mohitgupta1112@yahoo.co.i n	1	0	1	Others (LOGISTICS)	NCT of Delhi	New Delhi
39	Mrs. Santosh Goel	IBBI/IPA-001/IP- P00823/2017- 2018/11399	casantoshgoel@gmail.com	1	0	1	Wholesale and Retail Trade	NCT of Delhi	New Delhi
40	Mr. Brijesh Kumar Tamber	IBBI/IPA-002/IP- N00523/2017- 2018/11593	officeofbrijeshktamber@gma il.com	1	0	1	Manufacturing	NCT of Delhi	New Delhi

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41	Mr. Rajesh Mittal	IBBI/IPA-001/IP- P01114/2018- 19/11816	md@alamakcapital.com	1	0	1	Wholesale and Retail Trade, Construction	NCT of Delhi	New Delhi
42	RAJEEV DHINGRA	IBBI/IPA-001/IP- 01946/2019- 2020/12970	dhingra_fca@yahoo.com	1	0	1	Wholesale and Retail Trade, Real Estate, Others (Consultancy)	NCT of Delhi	New Delhi
43	PARVEEN KUMAR JAIN	IBBI/IPA-001/IP- P-02022/2020- 2021/13110	parveen_2817@yahoo.co.in	1	0	1	Manufacturing, Others (Advertising, Computer Training)	NCT of Delhi	New Delhi
44	RAMKRIPAL SHARMA	IBBI/IPA-002/IP- No-1126/2021- 2022/13669	iprksharma@gmail.com	1	0	1	Others (TRADING)	NCT of Delhi	New Delhi
45	Binod Kumar Singh	IBBI/IPA-001/IP- P-02688/2022- 2023/14108	binod.adv@gmail.com	1	0	1	Hotels, Manufacturing	NCT of Delhi	New Delhi
46	Gaurav Mittal	IBBI/IPA-001/IP- P-02713/2022- 2023/14140	gauravmittal.ipprofessional@ gmail.com	1	0	1	Transport	NCT of Delhi	New Delhi
47	Mr. Devnidhi Arya	IBBI/IPA-001/IP- P00148/2017- 18/10312	devaryafca@gmail.com	0	0	0	None	NCT of Delhi	New Delhi
48	Mr. Vineet Gupta	IBBI/IPA-001/IP- P00810/2017- 2018/11377	vineetsinghalco@hotmail.co m	0	0	0	Real Estate	NCT of Delhi	New Delhi

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49	Mr. Rajeev Bansal	IBBI/IPA-001/IP- P00844/2017- 2018/11428	rbansal95@gmail.com	0	0	0	None	NCT of Delhi	New Delhi
50	Mr. Sumeet Gupta	IBBI/IPA-001/IP- P01016/2017- 2018/11667	casumeet@gmail.com	0	0	0	None	NCT of Delhi	New Delhi
51	Paban Kumar Jain	IBBI/IPA-001/IP- P01148/2019- 2020/12490	jainchi@hotmail.com	0	0	0	Real Estate, Manufacturing, Transport	NCT of Delhi	New Delhi
52	Mr. Gyan Chandra Misra	IBBI/IPA-001/IP- P01797/2019- 2020/12789	cagcmisra@gmail.com	0	0	0	Real Estate	NCT of Delhi	New Delhi
53	Mr. Arvinder Singh Kindra	IBBI/IPA-002/IP- N00873/2019- 2020/12830	arvinderkindra@gmail.com	0	0	0	None	NCT of Delhi	New Delhi
54	Harmeet Kaur	IBBI/IPA-002/IP- N00948/2020- 2021/13076	harmeet.kaur@rrrinsolvency. com	0	0	0	Electricity, Hotels, Construction, Real Estate, Others (Power)	NCT of Delhi	New Delhi
55	BRIJESH SINGH BHADAURIYA	IBBI/IPA-002/IP- N01045/2020- 2021/13385	bsb@bsbandassociates.in	0	0	0	Manufacturing, Others (Waste Water treatment)	NCT of Delhi	New Delhi
56	DIKSHITA SHARMA	IBBI/IPA-001/IP- P-02226/2020- 2021/13408	ca.dikshasharma@gmail.com	0	0	0	None	NCT of Delhi	New Delhi

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57	rakesh kumar	IBBI/IPA-001/IP- P-02355/2020- 2021/13448	rkattorney@gmail.com	0	0	0	None	NCT of Delhi	New Delhi
58	Niraj Kumar	IBBI/IPA-001/IP- P-02368/2021- 2022/13586	njhaandco@gmail.com	0	0	0	None	NCT of Delhi	New Delhi
59	RAVINDER KUMAR SHARMA	IBBI/IPA-003/N- 00331/2021- 2022/13598	emailravinderksharma@gmai l.com	0	0	0	Others (Trading)	NCT of Delhi	New Delhi
60	HEMANT SETHI	IBBI/IPA-002/IP- N01107/2021- 2022/13628	hemantmlsethi60@gmail.co m	0	0	0	Wholesale and Retail Trade, Real Estate, Manufacturing	NCT of Delhi	New Delhi
61	PRADEEP KUMAR RAY	IBBI/IPA-002/IP- N01100/2021- 2022/13648	pkrayip@gmail.com	0	0	0	Others (media)	NCT of Delhi	New Delhi
62	Vikram Sharma	IBBI/IPA-001/IP- P-02533/2021- 2022/13876	ipvikramsharma@gmail.com	0	0	0	None	NCT of Delhi	New Delhi
63	Avinash Kumar	IBBI/IPA-002/IP- N01193/2021- 2022/13964	abavinash@gmail.com	0	0	0	None	NCT of Delhi	New Delhi
64	Manindra Kumar Tiwari	IBBI/IPA-001/IP- P-02612/2021- 2022/14015	ip.camkt@gmail.com	0	0	0	Construction, Real Estate, Manufacturing, Others (Investment company)	NCT of Delhi	New Delhi

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65	Rahul Jindal	IBBI/IPA-001/IP- P-02649/2021- 2022/14048	jindalrahul60@gmail.com	0	0	0	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate	NCT of Delhi	New Delhi
66	Deepak Arora	IBBI/IPA- 003/ICAI-N- 00418/2022- 2023/14120	ipdeepakarora@gmail.com	0	0	0	Others (Manpower Support)	NCT of Delhi	New Delhi
67	AMAR SHARMA	IBBI/IPA-001/IP- P-02685/2022- 2023/14125	amarfca@gmail.com	0	0	0	None	NCT of Delhi	New Delhi
68	Abhinarayan Mishra	IBBI/IPA-001/IP- P-02770/2022- 2023/14236	ca.abhimishra@gmail.com	0	0	0	None	NCT of Delhi	New Delhi
69	RAKESH GUPTA	IBBI/IPA-001/IP- P-02767/2022- 2023/14245	rakesh_smc@hotmail.com	0	0	0	None	NCT of Delhi	New Delhi
70	Vipin Garg	IBBI/IPA-001/IP- P-02777/2022- 2023/14262	vipingarg@vgnc.in	0	0	0	None	NCT of Delhi	New Delhi
71	Anil Sachdeva	IBBI/IPA-001/IP- P-02774/2022- 2023/14274	anilsachdeva@rediffmail.co m	0	0	0	None	NCT of Delhi	New Delhi
72	Pankaj Tiwari	IBBI/IPA- 003/ICAI-N- 00394/2022- 2023/14278	ippankajtiwari@gmail.com	0	0	0	Wholesale and Retail Trade	NCT of Delhi	New Delhi

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7	3 Neeraj Sing	IBBI/IPA-002/IP- nal N01255/2023- 2024/14295	nslegalexpert@gmail.com	0	0	0	None	NCT of Delhi	New Delhi
7	4 RAJNISI	IBBI/IPA-001/IP- P-02793/2023- 2024/14311	rajnishtomar1@gmail.com	0	0	0	None	NCT of Delhi	New Delhi
7	5 Shailesh Cha Ojha	ndra IBBI/IPA-001/IP- P-02859/2023- 2024/14382	ipscojha@gmail.com	0	0	0	None	NCT of Delhi	New Delhi
7	6 MOHAMM KHALID	AD IBBI/IPA-002/IP- N01289/2024- 2025/14417	cskhalid01@gmail.com	0	0	0	None	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Ahmedabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
1	Mr. Chandra Prakash Jain	IBBI/IPA- 001/IP- P00147/2017- 2018/10311	jain_cp@yahoo.com	40	2	38	Electricity, Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Others (Involved in Collection, Purification and distribution of water, SEZ development, Internet service provider, Engineering Sector, Iron & Steel, Textile Industry, Agricultural and animal husbandry service, Industries Polyvinyl)	Gujarat	Ahmedabad
2	Mr. Bhupendra Singh Narayan Singh Rajput	IBBI/IPA- 001/IP- P00397/2017- 18/10715	cabsrajput309@gmail.com	28	4	24	Wholesale and Retail Trade, Manufacturing, Others (Others)	Gujarat	Ahmedabad
3	Mr. Arvind Gaudana	IBBI/IPA- 002/IP- N00283/2017- 2018/10841	arvindg_cs@yahoo.com	15	2	13	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Packaging, Container Terminal License)	Gujarat	Ahmedabad
4	Mr. Pinakin Surendra Shah	IBBI/IPA- 002/IP- N00106/2017- 18/10248	pinakincs@yahoo.com	14	11	3	Electricity, Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (JEWELLARY)	Gujarat	Ahmedabad
5	Jigar Tarunkumar Bhatt	IBBI/IPA- 001/IP-P- 01917/2019- 2020/13005	jigarb.jigarb@gmail.com	10	0	10	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Engineering, Textile, Laminates, Infrastructure, Auto Mobile)	Gujarat	Ahmedabad
6	Mr. Suhas Dinkar Bhattbhatt	IBBI/IPA- 002/IP- N00571/2017- 2018/11738	cssuhasb@gmail.com	7	1	6	Electricity, Wholesale and Retail Trade, Construction, Transport	Gujarat	Ahmedabad
7	IQBALSINGH GANDHI	IBBI/IPA- 001/IP-P- 02365/2021- 2022/13524	iqbalsingh2659@yahoo.co.in	5	0	5	Transport, Others (IT, Paper Mill)	Gujarat	Ahmedabad
8	Mr. Shivkumar Madanlal Baser	IBBI/IPA- 001/IP- P01263/2018- 2019/12064	shivmbaser@gmail.com	4	0	4	Manufacturing, Others (ACTIVITIES AUXILIARY TO FINANCIAL INTERMEDIATION)	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Ahmedabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

S.N o	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
9	Mr. Hiten Mukundbhai Parikh	IBBI/IPA- 002/IP- N00309/2017- 18/10898	hiten@smajmudar.com	3	0	3	Construction, Manufacturing, Others (Hotel)	Gujarat	Ahmedabad
10	Mr. Balmukund Bhagchand Kabra	IBBI/IPA- 001/IP- P00544/2017- 2018/10974	bkabraco@yahoo.com	3	0	3	Wholesale and Retail Trade, Manufacturing	Gujarat	Ahmedabad
11	Chetan Patel	IBBI/IPA- 002/IP- N00819/2019- 2020/12561	chetanpatelcs@gmail.com	3	1	2	Wholesale and Retail Trade, Manufacturing	Gujarat	Ahmedabad
12	RAHUL SHAH	IBBI/IPA- 001/IP-P- 02170/2020- 2021/13367	carahulnshah@gmail.com	3	0	3	Others (Textiles)	Gujarat	Ahmedabad
13	KINJALKUMAR MADHUBHAI CHAUDHARY	IBBI/IPA- 001/IP-P- 02196/2020- 2021/13463	CAKMCHAUDHARY@YA HOO.COM	3	1	2	Real Estate, Others (Textile, Garment)	Gujarat	Ahmedabad
14	Sanjaykumar Jitendralal Shah	IBBI/IPA- 001/IP-P- 01915/2020- 2021/13096	sshahfca.ss@gmail.com	2	0	2	Others (Transformer Mfg, & Automobile Dealer)	Gujarat	Ahmedabad
15	Ravindra Kumar Goyal		ravindra1960_goyal@yahoo. co.in	2	1	1	Electricity, Wholesale and Retail Trade, Construction, Manufacturing, Others (ACTIVITIES AUXILIARY TO FINANCIAL INTERMEDIATION, MANUFACTURE OF ELECTRICAL MACHINERY AND APPARATUS N.E.C., TEXTILES,)	Gujarat	Ahmedabad
16	Ramakant Gupta	IBBI/IPA- 001/IP-P- 02673/2022- 2023/14105	bajajgupta@yahoo.com	2	0	2	Others (Infrastructure Contractor)	Gujarat	Ahmedabad

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Ahmedabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

S.N o	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
17	Sanjay B Shah	IBBI/IPA- 001/IP-P- 02677/2022- 2023/14106	ip@sbshah.in	2	0	2	Manufacturing	Gujarat	Ahmedabad
18	Neeraj Kumar Bajaj	IBBI/IPA- 001/IP-P- 02672/2022- 2023/14110	nkbajajca@gmail.com	2	0	2	Others (Sports)	Gujarat	Ahmedabad
19	Mr. Gaurav Inderchand Nahta	IBBI/IPA- 002/IP- N00397/2017- 2018/11172	gauravnahta@yahoo.com	1	0	1	Real Estate	Gujarat	Ahmedabad
20	Mr. Malav Jitendra Ajmera	IBBI/IPA- 001/IP- P01190/2018- 2019/11908	malav.ajmera@maassociates. co.in	1	1	0	Manufacturing	Gujarat	Ahmedabad
21	Mr. Naveen Brijmohan Bazari	IBBI/IPA- 001/IP- P01312/2018- 2019/12007	nbazarica@gmail.com	1	1	0	Manufacturing	Gujarat	Ahmedabad
22	Rajendra Sanghi	IBBI/IPA- 001/IP-P- 01973/2019- 2020/13011	rajendra.sanghi@yahoo.co.in	1	0	1	Manufacturing, Others (Water treatment)	Gujarat	Ahmedabad
23	PIYUSH JAGDISH BHANSALI	IBBI/IPA- 001/IP-P- 02138/2020- 2021/13352	piyushsurat@gmail.com	1	0	1	Others (Security Services)	Gujarat	Ahmedabad
24	Mr. Samir Ganeshbhai Marathe	IBBI/IPA- 001/IP- P00830/2017- 2018/11415	casgmarathe@gmail.com	0	0	0	None	Gujarat	Ahmedabad

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Ahmedabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

S.N o	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
25	Mr. Anil Kumar Satyanarayan Agarwal	IBBI/IPA- 001/IP- P00957/2017- 2018/11578	caanilagarwal1995@gmail.co m	0	0	0	None	Gujarat	Ahmedabad
26	Mr. Arpan Maheshkumar Shah	IBBI/IPA- 001/IP- P01847/2019- 2020/12862	arpan@caarpanshah.com	0	0	0	Real Estate, Manufacturing	Gujarat	Ahmedabad
27	Sachin Sinha	IBBI/IPA- 002/IP- N00939/2019- 2020/12985	sachinsinhaassociates@gmail .com	0	0	0	Wholesale and Retail Trade, Manufacturing	Gujarat	Ahmedabad
28	Mohit Bipinchandra Adatiya	IBBI/IPA- 001/IP-P- 01966/2019- 2020/13004	camohitadatiya@gmail.com	0	0	0	Manufacturing	Gujarat	Ahmedabad
29	KIRAN KUMAR PATEL	IBBI/IPA- 002/IP- N01009/2020- 2021/13291	cskiranpatel@gmail.com	0	0	0	None	Gujarat	Ahmedabad
30	Pragnesh Mahendrabhai Jagasheth	IBBI/IPA- 001/IP-P- 02219/2020- 2021/13456	jagasheth@gmail.com	0	0	0	Wholesale and Retail Trade, Manufacturing	Gujarat	Ahmedabad
31	Shah Surendrakumar Nemchandbhai	IBBI/IPA- 001/IP-P- 02273/2021- 2022/13535	snshahip2160@gmail.com	0	0	0	Manufacturing, Others (Personal Guarantor)	Gujarat	Ahmedabad
32	Rajeshkumar Malani	IBBI/IPA- 001/IP-P- 02098/2021- 2022/13550	carajeshmalani@gmail.com	0	0	0	Construction, Real Estate	Gujarat	Ahmedabad

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Ahmedabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

S.N o	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
33	KIRAN CHAND SIPANI	IBBI/IPA- 001/IP-P- 02309/2021- 2022/13589	sipaniadvisor@gmail.com	0	0	0	None	Gujarat	Ahmedabad
34	ANIL KUMAR DAD	IBBI/IPA- 001/IP-P- 02519/2021- 2022/13840	anil.dad@gmail.com	0	0	0	Others (1. Infrastrcture and 2. Installation of Fire Sefty)	Gujarat	Ahmedabad
35	Riddhi Sanket Gandhi	IBBI/IPA- 001/IP-P- 02631/2021- 2022/14041	kadhiwala_riddhi@yahoo.co. in	0	0	0	None	Gujarat	Ahmedabad
36	JANAK JAGJIVAN SHAH	IBBI/IPA- 001/IP-P- 02626/2022- 2023/14085	iprvcajanakshah@gmail.com	0	0	0	Others (Trading in Paper Products)	Gujarat	Ahmedabad
37	Ramesh Kumar Totla	IBBI/IPA- 001/IP-P- 02670/2022- 2023/14097	mandco.surat@gmail.com	0	0	0	Manufacturing	Gujarat	Ahmedabad
38	CA GOMTI RAMCHANDRA CHOUDHARY	IBBI/IPA- 001/IP-P- 02625/2022- 2023/14275	CAGOMTIRCHOUDHARY @GMAIL.COM	0	0	0	Others (Chemicals)	Gujarat	Ahmedabad
39	PRATEEK AANCHALIA	IBBI/IPA- 001/IP-P- 02779/2023- 2024/14281	aanchaliaprateek@gmail.com	0	0	0	None	Gujarat	Ahmedabad
40	Sanjay Borad	IBBI/IPA- 003/00441/2023- 2024/14324	- ipsanjayborad@gmail.com	0	0	0	Manufacturing	Gujarat	Ahmedabad
41	Ankit Gadia	IBBI/IPA- 001/IP-P- 02724/2024- 2025/14426	Caankitgadia@gmail.com	0	0	0	None	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Allahabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Uttar Pradesh and State of Uttarakhand

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
1	Mr. Pramod Kumar Sharma	IBBI/IPA- 002/IP- N00110/2017- 18/10258	pksharmafcs@gmail.com	20	2	18	Real Estate, Manufacturing, Others (Media)	Uttar Pradesh	Allahabad
2	Mr. Sarvesh Kashyap	IBBI/IPA- 002/IP- N00127/2017- 2018/10296	sarvesh_dam@yahoo.com	6	1	5	Real Estate, Manufacturing, Others (Hospitality and Man Power Supply)	Uttar Pradesh	Allahabad
3	Mr. Rakesh Jindal	IBBI/IPA- 001/IP- P00375/2017- 18/10632	ca.rakeshjindal@gmail.com	4	0	4	Hotels, Real Estate, Manufacturing, Others (Agro Food Park)	Uttar Pradesh	Allahabad
4	Mr. Avneesh Srivastava	IBBI/IPA- 001/IP- P01845/2019- 2020/12869	caavneesh11@gmail.com	2	0	2	Real Estate, Transport	Uttar Pradesh	Allahabad
5	ANKIT AGRAWAL	IBBI/IPA- 002/IP- N01070/2020- 2021/13514	ankitagarwalcs@gmail.com	2	0	2	Others (MILK PROCESSING)	Uttar Pradesh	Allahabad
6	Arunkumarsrivastava	IBBI/IPA- 001/IP-P- 02630/2021- 2022/14029	arunkumar.srivastava818@g mail.com	2	0	2	Real Estate	Uttar Pradesh	Allahabad
7	SAURABH AGARWAL	IBBI/IPA- 001/IP-P- 02352/2021- 2022/13563	agarwalsaurabh19@outlook.c om	1	0	1	Manufacturing	Uttarakhand	Allahabad
8	Mr. Jayant Prakash	IBBI/IPA- 001/IP- P00597/2017- 2018/11049	jayant_prakash@yahoo.com	0	0	0	Manufacturing	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Allahabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Uttar Pradesh and State of Uttarakhand

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
9	Mr. Manish Jain	IBBI/IPA- 001/IP- P00874/2017- 2018/11472	manish1974jain@yahoo.com	0	0	0	None	Uttar Pradesh	Allahabad
10	Mr.Arun Mohan	IBBI/IPA- 002/IP- N00740/2018- 2019/12349	arunm.bansal@gmail.com	0	0	0	None	Uttar Pradesh	Allahabad
11	Rakesh Kumar Gupta	IBBI/IPA- 001/IP- P01656/2019- 2020/12607	rkg_gzb@hotmail.com	0	0	0	Others (Chemicals, Fertilisers)	Uttar Pradesh	Allahabad
12	Mr. Umesh Jain	IBBI/IPA- 001/IP- P01713/2019- 2020/12659	umeshjain_753@rediff.com	0	0	0	None	Uttar Pradesh	Allahabad
13	Mr. Sudhir Kapoor	IBBI/IPA- 001/IP- P01793/2019- 2020/12780	kapoor.casudhir@gmail.com	0	0	0	None	Uttar Pradesh	Allahabad
14	ANKIT AGARWAL	IBBI/IPA- 001/IP-P- 01954/2020- 2021/13095	DRANKITCA@GMAIL.CO M	0	0	0	None	Uttar Pradesh	Allahabad
15	VISHAL SHARMA	IBBI/IPA- 001/IP-P- 02265/2020- 2021/13481	ipvishalsharma2021@gmail.c om	0	0	0	None	Uttar Pradesh	Allahabad
16	ANIL SINGH PATWAL	IBBI/IPA- 002/IP- NO1096/2020- 2021/13516	fcmaasp@gmail.com	0	0	0	None	Uttarakhand	Allahabad

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Allahabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Uttar Pradesh and State of Uttarakhand

S.N o	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
17	Mahendra Nath	IBBI/IPA- 001/IP-P- 02190/2021- 2022/13569	mnathfca@gmail.com	0	0	0	None	Uttar Pradesh	Allahabad
18	Uday Bhan Gupta	IBBI/IPA- 001/IP-P- 02201/2021- 2022/13594	udayfca@gmail.com	0	0	0	None	Uttar Pradesh	Allahabad
19	ISHENDRA PANDEY	IBBI/IPA- 001/IP-P- 02591/2021- 2022/14019	ishendrapandey@yahoo.co.in	0	0	0	None	Uttar Pradesh	Allahabad
20	SHIVANAND CHAUDHARY	IBBI/IPA- 001/IP-P- 02661/2021- 2022/14049	cashivanand12@gmail.com	0	0	0	Construction	Uttar Pradesh	Allahabad
21	Rajnish Kumar	IBBI/IPA- 001/IP-P- 02653/2021- 2022/14061	rajnishkumar@icai.org	0	0	0	None	Uttar Pradesh	Allahabad
22	Chhavi Pandey	IBBI/IPA- 001/IP-P- 02689/2022- 2023/14156	chhavi_consultant@yahoo.co .in	0	0	0	None	Uttar Pradesh	Allahabad
23	Sushil Kumar Goyal	IBBI/IPA- 002/IP- N00919/2023- 2024/14376	skgoyal12@yahoo.co.in	0	0	0	None	Uttar Pradesh	Allahabad
24	Shalini Bhatnagar	IBBI/IPA- 001/IP-P- 02878/2024- 2025/14403	cashalinisrivastava@gmail.co m	0	0	0	None	Uttarakhand	Allahabad
25	Alakto Majumder	IBBI/IPA- 001/IP-P- 02857/2024- 2025/14407	alakto.ip@gmail.com	0	0	0	None	Uttar Pradesh	Allahabad

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Amravati Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Andhra Pradesh

	.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Ac IDD DD	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
	1	KANTIPUDI VENKATA RAJU	IBBI/IPA- 002/IP- N01125/2021- 2022/13675	kantipudiven@gmail.com	7	1	6	Transport	Andhra Pradesh	Amravati
:	2	Mrs. Gaddam Sritha Shireen	IBBI/IPA- 001/IP- P01225/2018- 2019/11974	gsshireen@yahoo.co.in	2	0	2	Manufacturing, Others (Food Processing)	Andhra Pradesh	Amravati
:	3	Bondalapati Srinivasarao	IBBI/IPA- 001/IP- P01643/2019- 2020/12743	bsrfca@gmail.com	2	0	2	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	Andhra Pradesh	Amravati
	4	NAMBURU NAGA VENKATA PARDHA SARADHI	IBBI/IPA- 003/ICAI-N- 00415/2022- 2023/14118	nnvpsaradhi@gmail.com	2	0	2	Electricity, Others (Information and Broadcasting)	Andhra Pradesh	Amravati
	5	CHAITANYA KIRAN IMMANENI	IBBI/IPA- 002/IP- NO1257/2023- 2024/14280	CIMMANENI@OUTLOOK. COM	1	0	1	Manufacturing	Andhra Pradesh	Amravati

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Bengaluru Zone

Panel of IPs for appointment as,

Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
Liquidator in a liquidation process under section 34(6),

Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Karnataka

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
1	Mr. Kondisetty Kumar Dushyantha	IBBI/IPA- 002/IP- N00237/2017- 18/10688	dushyanthak@gmail.com	19	17	2	Electricity, Construction, Real Estate, Others (Sugar and Distillery)	Karnataka	Bengaluru
2	Mr. Balakrishnan Venkatachalam	IBBI/IPA- 001/IP- P00229/2017- 18/10458	cabalakrishnanip@gmail.co m	3	0	3	Electricity, Construction, Real Estate, Others (Ship Manufacturing and repairs)	Karnataka	Bengaluru
3	Mr. Raghunathan Krishnasamy	IBBI/IPA- 002/IP- N00419/2017- 2018/11200	cmaraghu@gmail.com	3	1	2	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textiles, Pharma, Food, Oil Industries)	Karnataka	Bengaluru
4	Chandra Sekhar Kandukoori	IBBI/IPA- 002/IP- N00985/2020- 2021/13309	cskcs1974@gmail.com	1	1	0	Manufacturing	Karnataka	Bengaluru
5	T Narayanaswamy	IBBI/IPA- 002/IP- N01078/2020- 2021/13427	tnswamyubi@gmail.com	0	0	0	Construction	Karnataka	Bengaluru
6	Mugundan Thirumalai	IBBI/IPA- 001/IP-P- 02312/2020- 2021/13476	tamugundan@gmail.com	0	0	0	None	Karnataka	Bengaluru
7	CHIDAMBAR CHIKKERUR	IBBI/IPA- 001/IP-P- 02610/2021- 2022/14005	ip.cachiks@yahoo.com	0	0	0	None	Karnataka	Bengaluru

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Bengaluru Zone

Panel of IPs for appointment as,

Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Karnataka

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
8	Syam Prabhad TP	IBBI/IPA- 001/IP-P- 02628/2021- 2022/14039	syamprabhad@sphandco.in	0	0	0	Manufacturing, Others (food network based on the software domain)	Karnataka	Bengaluru
9	T V S SIVA PRASAD	IBBI/IPA- 003/ICAIN0040 6/2021- 2022/14051	sipra5860@gmail.com	0	0	0	Others (Software Development)	Karnataka	Bengaluru
10	NARESH KUMAR TAILOR	IBBI/IPA- 001/IP-P- 02668/2021- 2022/14063	canktaylor@icai.org	0	0	0	None	Karnataka	Bengaluru
11	PRAFULLA GURULINGAYYA MELINAMANI	IBBI/IPA- 001/IP-P- 02680/2022- 2023/14089	caprafullagm@gmail.com	0	0	0	None	Karnataka	Bengaluru
12	Manoj	IBBI/IPA- 001/IP-P- 02821/2023- 2024/14373	manoj4k@gmail.com	0	0	0	None	Karnataka	Bengaluru
13	Vishwanath K S	IBBI/IPA- 001/IP-P- 02861/2023- 2024/14388	vishwanathks@mail.ca.in	0	0	0	None	Karnataka	Bengaluru
14	A KRISHNASWAMY	IBBI/IPA- 002/IP- N01284/2024- 2025/14396	krishnaswamy24@gmail.co m	0	0	0	None	Karnataka	Bengaluru

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Chandigarh Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
1	Mr. Sandeep Chandna	IBBI/IPA- 002/IP- N00447/2017- 2018/11237	cssandeep@live.in	17	7	10	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (trading, food processing, publications, online services, financial services)	Haryana	Chandigarh
2	Mr. Ajay Kumar Siwach	IBBI/IPA- 002/IP- N00668/2018- 2019/12214	siwachajay@gmail.com	8	0	8	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Haryana	Chandigarh
3	Mr. Bhupesh Gupta	IBBI/IPA- 002/IP- N00030/2016- 2017/10067	bkg.majestic@gmail.com	6	1	5	Electricity, Wholesale and Retail Trade, Manufacturing, Others (Cereals, Rice Shelling, Food Processing, Wind Energy, Renewable Energy, Automobile Retail, Spinning, Dyeing, Knitting, Weaving, Garment Manufacturing, Trading Wholesale and Retail)	Chandigarh	Chandigarh
4	Mr. Dinesh Kumar	IBBI/IPA- 001/IP- P00860/2017- 2018/11442	dkgc2004@yahoo.com	5	0	5	Manufacturing, Others (IT)	Haryana	Chandigarh
5	Deepankur Sharma	IBBI/IPA- 001/IP-P- 02236/2020- 2021/13419	deepankursharma@yahoo.co m	5	0	5	Wholesale and Retail Trade, Others (Agro Production)	Chandigarh	Chandigarh
6	Mr. Anil Arora	IBBI/IPA- 001/IP- P00729/2017- 2018/11224	ca.anil@gmail.com	4	0	4	Others (ENTERTAINMENT, ELECTRONICS AND PRINTING & PACKAGING)	Punjab	Chandigarh
7	Mr. Rajesh Dhawan	IBBI/IPA- 001/IP- P00952/2017- 2018/11572	rdshivam@yahoo.co.uk	4	4	0	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport	Punjab	Chandigarh
8	Mr. Prem Kumar Garg	IBBI/IPA- 001/IP- P00346/2017- 18/10647	capremgarg@gmail.com	3	1	2	Manufacturing	Chandigarh	Chandigarh

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Chandigarh Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

S.N o	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
9	Mr. Anil Kumar Singhal	IBBI/IPA- 001/IP- P00468/2017- 18/10811	anilsinghalca@gmail.com	3	0	3	Real Estate, Others (Automobiles Parts)	Haryana	Chandigarh
10	Mr. Harish Malhotra	IBBI/IPA- 001/IP- P00728/2017- 2018/11223	ca.harish@gmail.com	3	0	3	Construction, Others (Chemicals)	Punjab	Chandigarh
11	Mr. Sawinder Singh Chug	IBBI/IPA- 003/IP- N000133/2017- 2018/11459	cma.sschug@gmail.com	3	0	3	Manufacturing	Punjab	Chandigarh
12	Parminder Singh Bhullar	IBBI/IPA- 002/IP- N01127/2021- 2022/13700	advocate.psb@gmail.com	3	0	3	Real Estate, Manufacturing, Transport, Others (Bakery Products and Food Industry)	Punjab	Chandigarh
13	CA Pramod Kumar Misra	IBBI/IPA- 001/IP-P- 02669/2022- 2023/14099	capkmisra@gmail.com	3	1	2	Wholesale and Retail Trade, Construction	Haryana	Chandigarh
14	Mr. Vanit Kumar Mittal	IBBI/IPA- 001/IP-P- 01483/2018- 2019/12252	vanit.mittal@vmtcorpadvisor s.com	2	0	2	Real Estate	Haryana	Chandigarh
15	Jaramu Ram Thakur	IBBI/IPA- 001/IP-P- 01869/2019- 2020/12933	jrthakurvms@gmail.com	2	0	2	Others (Manufacturing & Trading of Textiles Products)	Punjab	Chandigarh
16	Sunita	IBBI/IPA- 002/IP- NO1208/2021- 2022/14031	csskanwar@gmail.com	2	0	2	Others (Healthcare Education course providers)	Chandigarh	Chandigarh

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Chandigarh Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
17	Mr. Vipul Garg	IBBI/IPA- 001/IP- P00462/2017- 2018/10805	vipul_ca@rediffmail.com	1	1	0	Electricity, Wholesale and Retail Trade, Manufacturing, Others (Manufacturing , retail and wholesale trade, Electrical and electronics Items, etc.)	Haryana	Chandigarh
18	Mr. Arvind Kumar	IBBI/IPA- 001/IP- P01120/2018- 19/11865	caarvindchauhan@gmail.co m	1	0	1	Wholesale and Retail Trade	Haryana	Chandigarh
19	Mr. Subhash Saini	IBBI/IPA- 002/IP- N00449/2017- 2018/11241	subhsaini l@gmail.com	1	0	1	Manufacturing (Textiles, Electrical Machinery)	Chandigarh	Chandigarh
20	Mr. Mukul Kumar	IBBI/IPA- 001/IP- P01670/2019- 2020/12642	adv.mksingh@gmail.com	1	0	1	Real Estate	Haryana	Chandigarh
21	Ashok Malik	IBBI/IPA- 001/IP- P01913/2019- 2020/12957	malikandmalikadvocates@g mail.com	1	0	1	Others (Textiles and IT Technology)	Punjab	Chandigarh
22	Sandeep Kumar Chitkara	IBBI/IPA- 001/IP-P- 01976/2020- 2021/13084	sandchit9@gmail.com	1	0	1	Manufacturing	Punjab	Chandigarh
23	Yatin Sharma	IBBI/IPA- 001/IP-P- 02008/2020- 2021/13112	SHARMAYATIN@YAHOO .COM	1	1	0	Construction, Manufacturing	Haryana	Chandigarh
24	HARJINDER SINGH	IBBI/IPA- 001/IP-P- 02356/2021- 2022/13543	corporatesar@gmail.com	1	0	1	Hotels, Manufacturing	Haryana	Chandigarh
25	CHANDAN BHATIA	IBBI/IPA- 001/IP-P- 02320/2021- 2022/13614	chandanbhatia.ip@gmail.co m	1	0	1	Manufacturing	Haryana	Chandigarh

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Chandigarh Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
26	Manojit Sengupta	IBBI/IPA- 001/IP-P- 02447/2021- 2022/13795	resolutionprofessionalindia@ gmail.com	1	1	0	Electricity	Haryana	Chandigarh
27	Mr. Mast Ram	IBBI/IPA- 002/IP- N00211/2017- 18/10664	mrchechi.ip@gmail.com	0	0	0	None	Chandigarh	Chandigarh
28	Mr. Punit Handa	IBBI/IPA- 002/IP- N00298/2017- 18/10857	cs@punithanda.com	0	0	0	Real Estate, Others (aviation)	Haryana	Chandigarh
29	Mr. Rajnish Gupta	IBBI/IPA- 001/IP- P00701/2017- 2018/11221	gra_rajnish@yahoo.com	0	0	0	Manufacturing, Others (Diagnostic Centre)	Punjab	Chandigarh
30	Mr. Vipan Kumar Gupta	IBBI/IPA- 001/IP- P00935/2017- 2018/11539	vipankg@yahoo.com	0	0	0	None	Punjab	Chandigarh
31	Mrs. Ramanpreet Kaur	IBBI/IPA- 001/IP- P01378/2018- 2019/12301	raman.impacca@gmail.com	0	0	0	None	Haryana	Chandigarh
32	RAJEEV MAWKIN	IBBI/IPA- 002/IP- N00961/2020- 2021/13048	rajeevip2020@gmail.com	0	0	0	None	Haryana	Chandigarh
33	Harmanjit Singh	IBBI/IPA- 001/IP-P- 02034/2020- 2021/13080	ipcaharmanghai@gmail.com	0	0	0	Electricity, Manufacturing	Punjab	Chandigarh

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Chandigarh Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
34	Suresh Kumar Malhotra	IBBI/IPA- 001/IP-P- 02109/2020- 2021/13266	sureshkmalhotra1@gmail.co m	0	0	0	None	Jammu and Kashmir	Chandigarh
35	Ashok Kakkar	IBBI/IPA- 002/IP- N01066/2020- 2021/13407	akkakkar.58@gmail.com	0	0	0	None	Chandigarh	Chandigarh
36	Rohit Gupta	IBBI/IPA- 001/IP-P- 02186/2020- 2021/13518	rohit.ca@gmail.com	0	0	0	None	Punjab	Chandigarh
37	Vipin Agarwal	IBBI/IPA- 001/IP-P- 02391/2021- 2022/13680	vipin.agarwal.ggn@gmail.co m	0	0	0	Wholesale and Retail Trade	Haryana	Chandigarh
38	GAURAV GOEL	IBBI/IPA- 001/IP-P- 02508/2021- 2022/13873	gaurav.goel3072@gmail.co m	0	0	0	None	Chandigarh	Chandigarh
39	Gurvinder Singh	IBBI/IPA- 003/N- 00391/2021- 2022/13959	gurvinder1227@gmail.com	0	0	0	None	Punjab	Chandigarh
40	Manohar Suman	IBBI/IPA- 003/00393/2021- 2022/14003	manoharsuman10@gmail.co m	0	0	0	Electricity, Others (Manufacture of non-metallic mineral products)	Haryana	Chandigarh
41	Atul Kumar Kinra	IBBI/IPA- 002/IP- N01230/2022- 2023/14162	atukin61@gmail.com	0	0	0	None	Chandigarh	Chandigarh

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Chandigarh Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
42	Aakriti Sood	IBBI/IPA- 002/IP- N01224/2022- 2023/14221	contactaakritisood@gmail.co m	0	0	0	Others (Media)	Haryana	Chandigarh
43	Mohinder Guglani	IBBI/IPA- 001/IP-P- 02875/2023- 2024/14383	mguglani08@gmail.com	0	0	0	None	Haryana	Chandigarh
44	Anju Sharma	IBBI/IPA- 001/IP-P- 02851/2023- 2024/14385	caanjusharma2011@gmail.c om	0	0	0	None	Haryana	Chandigarh
45	Sourav Goyal	IBBI/IPA- 001/IP-P- 02868/2023- 2024/14390	ipsouravgoyal@gmail.com	0	0	0	None	Chandigarh	Chandigarh
46	AMARJEET SINGH	IBBI/IPA- 002/IP- N01287/2023- 2024/14392	amarjeetsingh5400@gmail.c om	0	0	0	None	Chandigarh	Chandigarh
47	SANJEEV GUPTA	IBBI/IPA- 001/IP-P- 02856/2024- 2025/14410	ca_sanjeevgupta@yahoo.co.i n	0	0	0	None	Punjab	Chandigarh
48	Mamta	IBBI/IPA- 002/IP- N01283/2024- 2025/14413	ipmamta24@gmail.com	0	0	0	None	Punjab	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Cuttack Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Chhattisgarh and State of Odisha

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
1	Mr. Ardhendu Shekhar Raut	IBBI/IPA- 002/IP- N00024/2016- 2017/10051	ipasraut@gmail.com	4	0	4	Wholesale and Retail Trade, Others (NBFC, AUTO)	Orissa	Cuttack
2	Mr. Kapilendra Swain	IBBI/IPA- 001/IP- P00983/2017- 2018/11624	cakswain@gmail.com	2	0	2	Others (Trading of minerals)	Orissa	Cuttack
3	Gagan Bihari Bhuyan	IBBI/IPA- 002/IP- N00928/2020- 2021/13029	gaganbhuyan29@gmail.com	2	2	0	Real Estate, Manufacturing, Transport	Orissa	Cuttack
4	CHANDRA PRAKASH BHATIA	IBBI/IPA- 001/IP-P- 02629/2021- 2022/14034	prachicpb@gmail.com	1	0	1	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Mining)	Chhattisgarh	Cuttack
5	Biswadev Dash	IBBI/IPA- 001/IP-P- 02307/2020- 2021/13466	biswadev.dash@gmail.com	0	0	0	None	Orissa	Cuttack
6	Suresh kumar Parida	IBBI/IPA- 002/IP- N01074/2021- 2022/13593	skparida59@rediffmail.com	0	0	0	None	Orissa	Cuttack
7	KUMARAN SURESH	IBBI/IPA- 001/IP-P- 02372/2021- 2022/13603	ca.kumaransuresh@gmail.co m	0	0	0	None	Chhattisgarh	Cuttack
8	CS SANJIT KUMAR DAS	IBBI/IPA- 002/IP- N01174/2021- 2022/13939	sanjitdas_01@rediffmail.com	0	0	0	None	Orissa	Cuttack
9	SWETA AGARWALA	IBBI/IPA- 001/IP-P- 02874/2024- 2025/14400	bka.sweta@gmail.com	0	0	0	None	Orissa	Cuttack

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

S.N o	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
1	Mr. Ebenezar Inbaraj	IBBI/IPA- 001/IP- P00754/2017- 2018/11286	ebiadvocate@gmail.com	12	0	12	Hotels, Manufacturing	Tamil Nadu	Chennai
2	Mr. Ramachandran Subramanian	IBBI/IPA- 001/IP- P01440/2018- 2019/12136	subraman267@yahoo.com	10	5	5	Electricity	Tamil Nadu	Chennai
3	K.J.VINOD	IBBI/IPA- 003/ICAI-N- 00291/2020- 2021/13451	kjvinod05@rediffmail.com	8	4	4	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Chemicals, Marine Foods, Metal Alloys)	Tamil Nadu	Chennai
4	Mr. C Prabakaran	IBBI/IPA- 001/IP- P01596/2018- 2019/12444	gkecpn@gmail.com	5	1	4	Construction, Real Estate, Manufacturing, Others (Automolbile industry, engineering industry)	Tamil Nadu	Chennai
5	Mutharasapuram Ganesan Chandrasekaran	IBBI/IPA- 003/00337/2021- 2022/13620	sekaranirp@gmail.com	4	0	4	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Food Processing and Granite Mining)	Tamil Nadu	Chennai
6	Mr. Ayyamplalayam Venkatesan Arun	IBBI/IPA- 001/IP- P01079/2017- 18/11792	avarun77@gmail.com	3	2	1	Others (Consumer Staples)	Tamil Nadu	Chennai
7	Mr. G. Mukundan	IBBI/IPA- 001/IP- P01419/2018- 2019/12162	g.mukundan1955@gmail.co m	3	0	3	Wholesale and Retail Trade	Tamil Nadu	Chennai
8	Mr. Kasiviswanathan	IBBI/IPA- 001/IP- P00396/2017- 18/10714	Kasi.s@gopalaiyer.in	2	0	2	Hotels, Manufacturing, Others (Food Processing)	Tamil Nadu	Chennai

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

S.N o	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
9	Ms. Uthukuli Venkata Rao Sujatha	IBBI/IPA- 001/IP- P01078/2017- 18/11791	suja2122@gmail.com	2	0	2	Others (Bulk Messaging services)	Tamil Nadu	Chennai
10	Mrs. Bhagyalakshmi Ramesh Boosam	IBBI/IPA- 001/IP- P01159/2018- 2019/12125	blassociates2003@gmail.com	2	2	0	Manufacturing, Others (Consultancy Services)	Tamil Nadu	Chennai
11	R.THAMODHARAN	IBBI/IPA- 001/IP-P- 02292/2021- 2022/13592	thamodharansubi@gmail.com	2	0	2	Construction, Others (Logistics)	Tamil Nadu	Chennai
12	Ms. Rongali Sridevi	IBBI/IPA- 003/IP- N000172/2018- 2019/12105	srica_2003@yahoo.co.in	1	0	1	Manufacturing	Tamil Nadu	Chennai
13	TIRUMAVALAVAN C K	IBBI/IPA- 001/IP-P- 02067/2020- 2021/13400	rvacas48@gmail.com	1	0	1	Others (trading and distribution)	Tamil Nadu	Chennai
14	VENKATESH NATARAJAN	IBBI/IPA- 001/IP-P- 02315/2021- 2022/13572	venkatesh@vsandassociates.i n	1	0	1	Others (FINANCE, POWER GENERATION)	Tamil Nadu	Chennai
15	M MANOHAR	IBBI/IPA- 001/IP-P- 02402/2022- 2023/14268	camanoharm@gmail.com	1	0	1	Wholesale and Retail Trade	Tamil Nadu	Chennai
16	Mrs. Revathi Raghunathan	IBBI/IPA- 001/IP- P00832/2017- 2018/11417	revathi@arcoca.com	0	0	0	Others (Finance)	Tamil Nadu	Chennai

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

S.N o	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
17	Mr. Gopal Krishna Raju	IBBI/IPA- 001/IP- P00908/2017- 2018/11508	gopalkrishnarajuca@gmail.co m	0	0	0	None	Tamil Nadu	Chennai
18	Ms. Santhanalakshmi	IBBI/IPA- 002/IP- N00831/2019- 2020/12661	irp.santhanalakshmi@gmail.c om	0	0	0	Manufacturing	Tamil Nadu	Chennai
19	SANKAR VARADHARAJAN	IBBI/IPA- 002/IP- N01057/2020- 2021/13449	advsankarirp@gmail.com	0	0	0	Wholesale and Retail Trade, Construction	Tamil Nadu	Chennai
20	Sandeep Kothari	IBBI/IPA- 001/IP-P- 02301/2020- 2021/13494	ipsandeepkothari@gmail.com	0	0	0	None	Tamil Nadu	Chennai
21	Ganesan V	IBBI/IPA- 003/N- 00330/2021- 2022/13537	ganesanvenkataramaniyer@g mail.com	0	0	0	None	Tamil Nadu	Chennai
22	V MURALI	IBBI/IPA- 001/IP-P- 02403/2021- 2022/13658	ca.venumurali@gmail.com	0	0	0	None	Tamil Nadu	Chennai
23	PITCHAI	IBBI/IPA- 001/IP-P- 02527/2021- 2022/14040	pitchai.a1958@gmail.com	0	0	0	Electricity	Tamil Nadu	Chennai
24	RADHAKRISHNAN GOPAL	IBBI/IPA- 001/IP-P- 02650/2022- 2023/14070	gopal.radhakrishnan@yahoo. com	0	0	0	Others (Wood, Rubber, Plastic and Paper products)	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
25	KUMARASAMY R	IBBI/IPA- 001/IP-P- 02674/2022- 2023/14127	kumarasamyavathavadi@gma il.com	0	0	0	None	Tamil Nadu	Chennai
26	Mathioli Nagarajan	IBBI/IPA- 002/IP- N01266/2023- 2024/14293	nmathioli@gmail.com	0	0	0	Electricity, Manufacturing, Others (Electronics products, Software and Information Technology)	Tamil Nadu	Chennai
27	VENKATESH RAO HANUMANTHA RAO	IBBI/IPA- 001/IP-P- 02822/2024- 2025/14395	raotax100@gmail.com	0	0	0	None	Tamil Nadu	Chennai
28	Rosita Fernando	IBBI/IPA- 003/ICAI-N- 00452/2024- 2025/14405	rositafernando@yahoo.com	0	0	0	None	Tamil Nadu	Chennai
29	E DEEPAN CHAKRAVARTHY	IBBI/IPA- 001/IP-P- 02892/2024- 2025/14429	deepanicai@gmail.com	0	0	0	None	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Guwahati Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Arunachal Pradesh, State of Assam, State of Manipur, State of Mizoram, State of Meghalaya, State of Sikkim, State of Tripura

S.N o	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Ac IDD DD	Number of completed Assignments as Liquidator		Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
1	Mr. Purshotam Gaggar	IBBI/IPA- 001/IP- P00487/2017- 18/10875	purshotamgaggar@hotmail.c om	16	2	14	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Assam	Guwahati
2	SUDHA SARMA	IBBI/IPA- 002/IP- N01251/2022- 2023/14266	sudha.sarma@yahoo.com	0	0	0	Hotels, Construction, Manufacturing	Assam	Guwahati

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Hyderabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Telangana

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
1	Chinna Gurappa	IBBI/IPA- 003/ICAI-N- 00261/2020- 2021/13035	c_gurappa@rediffmail.com	10	3	7	Wholesale and Retail Trade, Manufacturing	Telangana	Hyderabad
2	Mr. Koteswara Rao Karuchola	IBBI/IPA- 003/IP- N00039/2017- 18/10301	kkraoirp@gmail.com	7	1	6	Electricity, Hotels, Manufacturing	Telangana	Hyderabad
3	Kallat Vatsa Kumar	IBBI/IPA- 002/IP- N00922/2019- 2020/12980	kvkumar.ip@gmail.com	5	1	4	Electricity, Manufacturing, Others (HDPE PVC Pipes Mfg , Steel Billet Manufacturing , Engineering , Shelters for defence supplies , Wind mills and wind power ,)	Telangana	Hyderabad
4	Ms. Medarametla Srinivasa Mano Ranjani	IBBI/IPA- 001/IP- P00736/2017- 2018/11235	mano3ranjani@gmail.com	4	2	2	Others (Aviation, IT, Construction materials)	Telangana	Hyderabad
5	Mr. Venkata Chalam Varanasi	IBBI/IPA- 002/IP- N00267/2017- 18/10780	vaaranasivkchalam@gmail.c om	3	0	3	Others (Infrastructure - Water Supply, Power)	Telangana	Hyderabad
6	PESALADINNE MADHUSUDAN REDDY	IBBI/IPA- 002/IP- N00926/2019- 2020/12982	pmreddy2000@gmail.com	3	0	3	Manufacturing	Telangana	Hyderabad
7	MEDI YADAIAH	IBBI/IPA- 002/IP- N01039/2020- 2021/13334	yadmedi@gmail.com	3	0	3	Others (Infratech & Manufacturing)	Telangana	Hyderabad
8	MALIREDDY RAMANA REDDY	IBBI/IPA- 003/ICAI-N- 00308/2020- 2021/13452	ramanareddycsrp@gmail.co m	3	2	1	Others (Therapeutics)	Telangana	Hyderabad

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Hyderabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Telangana

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
9	PADMA PRIYANKA VANGALA	IBBI/IPA- 002/IP-N00980- /2020- 2021/13143	priyapoluri@gmail.com	2	0	2	Others (Mining and Export of Iron Ore)	Telangana	Hyderabad
10	JAIPAL REDDY NAIDI	IBBI/IPA- 002/IP- N01167/2021- 2022/13905	ip@xyzipe.com	2	0	2	Others (Information Technology)	Telangana	Hyderabad
11	Kotoju Vasudeva Rao	IBBI/IPA- 002/IP- N00889/2019- 2020/12924	vasurkotoju@gmail.com	1	0	1	Others (Information Technology)	Telangana	Hyderabad
12	MARUTI VENKATA SUBBA RAO POLURI	IBBI/IPA- 002/IP- N00924/2019- 2020/13001	cssubbarao@gmail.com	1	0	1	Manufacturing	Telangana	Hyderabad
13	Rajesh Jasti	IBBI/IPA- 001/IP-P- 02317/2020- 2021/13469	Jastirajeshca@gmail.com	1	0	1	Others (Automobile)	Telangana	Hyderabad
14	Chakilam Nagarjuna Rao	IBBI/IPA- 002/IP- N01215/2021- 2022/14065	chakilamnagarjunarao456@g mail.com	1	1	0	Manufacturing	Telangana	Hyderabad
15	Ramanjaneyulu Gandluri	IBBI/IPA- 003/IPAICAIN0 407/2022- 2023/14104	ramgandluri@gmail.com	1	0	1	Manufacturing	Telangana	Hyderabad
16	Ravuru Hariprassd	IBBI/IPA- 001/IP-P- 02690/2022- 2023/14126	hariprasadr17@gmail.com	1	0	1	Others (Automobile trading)	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Hyderabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Telangana

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
17	Mr. Lakkaraju Srinivas	IBBI/IPA- 003/IP- N00247/2019- 2020/12841	srinivaslakkaraju2012@gmai l.com	0	0	0	Real Estate	Telangana	Hyderabad
18	ANURADHA BISANI	IBBI/IPA- 002/IP- N00941/2020- 2021/13022	bisanianu@gmail.com	0	0	0	Construction	Telangana	Hyderabad
19	RAMESH ATLURI	IBBI/IPA- 002/IP- N01032/2020- 2021/13455	atluriacs@gmail.com	0	0	0	Wholesale and Retail Trade	Telangana	Hyderabad
20	Murali Mohan Chevuturi	IBBI/IPA- 003/00307/2020- 2021/13464	mohan.chevuturi@gmail.co m	0	0	0	Wholesale and Retail Trade, Construction, Real Estate	Telangana	Hyderabad
21	A GOPALA KRISHNA	IBBI/IPA- 001/IP-P- 02252/2021- 2022/13555	a_gopalakrishna@yahoo.co m	0	0	0	None	Telangana	Hyderabad
22	Narender Reddy Banala	IBBI/IPA- 003/ICAI-N- 00376/2021- 2022/13910	bnreddy.acs@gmail.com	0	0	0	Wholesale and Retail Trade	Telangana	Hyderabad
23	SUKHAVASI RAMA MOHAN RAO	IBBI/IPA- 003/00403/2021- 2022/14052	rammohansukhavasi62@gm ail.com	0	0	0	None	Telangana	Hyderabad
24	Ravi Teja Kamaraju	IBBI/IPA- 001/IP-P- 02864/2023- 2024/14384	ca.ravitejakamaraju@gmail.c om	0	0	0	None	Telangana	Hyderabad

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Indore Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Madhya Pradesh

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
1	CHAYA GUPTA	IBBI/IPA- 002/IP- N00984/2020- 2021/13133	guptachayacs@gmail.com	8	1	7	Wholesale and Retail Trade, Real Estate, Manufacturing, Transport	Madhya Pradesh	Indore
2	Mr. Vichitra Narayan Pathak	IBBI/IPA- 001/IP- P01353/2018- 2019/12063	drvnpathak@yahoo.co.in	5	1	4	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Madhya Pradesh	Indore
3	Mr. Ishwar Lal Kalantri	IBBI/IPA- 001/IP- P01448/2018- 2019/12439	ipkalantri@gmail.com	3	0	3	Others (Automobile Dealer)	Madhya Pradesh	Indore
4	Mr. Anil Agrawal	IBBI/IPA- 001/IP- P00531/2017- 2018/10956	anilagrawalca1999@gmail.c om	1	0	1	Manufacturing	Madhya Pradesh	Indore
5	SAURABH DHOOT	IBBI/IPA- 001/IP-P- 02367/2021- 2022/13988	casaurabhdhoot@gmail.com	1	0	1	Wholesale and Retail Trade	Madhya Pradesh	Indore
6	kuldeep tank	IBBI/IPA- 001/IP-P- 02776/2022- 2023/14255	cakuldeeptank@gmail.com	1	0	1	Manufacturing, Others (Food Processing (Soya))	Madhya Pradesh	Indore
7	Mr. Amit Chopra	IBBI/IPA- 001/IP- P00939/2017- 2018/11543	amit.chopra.ca@gmail.com	0	0	0	Others (Automobiles and spare parts)	Madhya Pradesh	Indore
8	RITESH RATHORE	IBBI/IPA- 001/IP-P- 02246/2020- 2021/13415	riteshrathore.irp@gmail.com	0	0	0	Wholesale and Retail Trade	Madhya Pradesh	Indore

Annexure-A

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Indore Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Madhya Pradesh

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Ac IPP PP	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
9	Gagan Jhavar	IBBI/IPA- 001/IP-P- 02382/2021- 2022/13579	jhavar_co@yahoo.com	0	0	0	Manufacturing	Madhya Pradesh	Indore
10	Pratul Kumar Singh	IBBI/IPA- 003/435/2023- 2024/14284	ip.pratul@gmail.com	0	0	0	Wholesale and Retail Trade	Madhya Pradesh	Indore

Annexure-A

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Jaipur Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

S.N o	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
1	Jai Prakash Rawat	IBBI/IPA- 001/IP-P- 01969/2020- 2021/13039	ipjprawat@gmail.com	6	0	6	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Automobiles, Electrical Machinery)	Rajasthan	Jaipur
2	Mr. Shreyansh Jain	IBBI/IPA- 001/IP- P01683/2019- 2020/12727	shreyansh.jain@mail.ca.in	3	1	2	Others (Textile, Information Technology, Paper Mill)	Rajasthan	Jaipur
3	Garima diggiwal	IBBI/IPA- 001/IP-P- 02018/2020- 2021/13158	garima286@gmail.com	3	0	3	Wholesale and Retail Trade, Real Estate, Others (Internet service provider, Automobiles)	Rajasthan	Jaipur
4	SHYAM SUNDAR MAHESHWARI	IBBI/IPA- 001/IP-P- 02115/2020- 2021/13321	MHSWR.SHYAM@GMAIL .COM	2	0	2	Manufacturing, Others (Others (Manufacture of Basic Metals))	Rajasthan	Jaipur
5	Mr. Ramakishan Agarwal	IBBI/IPA- 003/IP- N00212/2018- 2019/12364	ramakishan@aaainsolvency.c om	1	0	1	Manufacturing	Rajasthan	Jaipur
6	Rajendra Singh Sunda	IBBI/IPA- 002/IP- N00951/2019- 2020/12989	rssunda@gmail.com	1	0	1	Electricity	Rajasthan	Jaipur
7	Mr. Rakesh Kumar Singhal	IBBI/IPA- 001/IP- P00276/2017- 18/10520	singhalca1971@gmail.com	0	0	0	None	Rajasthan	Jaipur
8	Vijay Gupta	IBBI/IPA- 001/IP- P01719/2019- 2020/12636	guptavijayincometax@gmail. com	0	0	0	Manufacturing	Rajasthan	Jaipur

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Jaipur Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
9	Priyanka Chouhan	IBBI/IPA- 001/IP-P- 02348/2020- 2021/13447	pc18lawyer@gmail.com	0	0	0	Real Estate	Rajasthan	Jaipur
10	Aparna Bhardwaj	IBBI/IPA- 001/IP-P- 02311/2021- 2022/13568	ca.aparnabhardwaj1@gmail.c om	0	0	0	None	Rajasthan	Jaipur
11	Mahesh Menaria	IBBI/IPA- 001/IP-P- 02552/2021- 2022/13891	maheshmenaria@gmail.com	0	0	0	None	Rajasthan	Jaipur
12	Kuldeep Kumar Gupta	IBBI/IPA- 001/IP-P- 02570/2021- 2022/13943	kkgupta209@gmail.com	0	0	0	None	Rajasthan	Jaipur
13	Sunil Kumar	IBBI/IPA- 001/IP-P- 02607/2021- 2022/14018	sunilca84@gmail.com	0	0	0	Others (Individual Insolvency)	Rajasthan	Jaipur
14	Sushil Kumar Verma	IBBI/IPA- 001/IP-P- 02679/2022- 2023/14098	casushilverma@yahoo.co.in	0	0	0	None	Rajasthan	Jaipur
15	AMAN VIJAY	IBBI/IPA- 001/IP-P- 02831/2023- 2024/14378	IPAMANVIJAY@GMAIL.C OM	0	0	0	None	Rajasthan	Jaipur
16	RUCHIR BAHETI	IBBI/IPA- 001/IP-P- 02855/2023- 2024/14393	baheti.ruchir@gmail.com	0	0	0	None	Rajasthan	Jaipur

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Kochi Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Kerala, Union Territory of Lakshadweep

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
1	Rajmohan R	IBBI/IPA- 001/IP-P- 02331/2020- 2021/13517	rajmohanip@gmail.com	7	1	6	Others (Hospitality, Human resources and wellness treatment)	Kerala	Kochi
2	Mr. George Varkey	IBBI/IPA- 001/IP- P00433/2017- 18/10756	geovaktm@gmail.com	5	0	5	Manufacturing	Kerala	Kochi
3	Mr. Padmakumar.K.C.	IBBI/IPA- 001/IP- P01021/2017- 2018/11671	padmakumarkc@gmail.com	5	0	5	Hotels, Wholesale and Retail Trade, Real Estate, Others (Printing)	Kerala	Kochi
4	JOSSY STEEPHEN KATTUR	IBBI/IPA- 002/IP- N01056/2021- 2022/13627	jossysk@gmail.com	4	0	4	Wholesale and Retail Trade, Real Estate, Manufacturing	Kerala	Kochi
5	CJ Davis	IBBI/IPA- 003/ICAI-N- 00343/2021- 2022/13660	davistheip@gmail.com	2	0	2	Wholesale and Retail Trade	Kerala	Kochi
6	Р Т ЈОҮ	IBBI/IPA- 001/IP-P- 02239/2021- 2022/13601	joyptca@yahoo.co.in	1	0	1	Real Estate	Kerala	Kochi
7	Sreenivasan P R	IBBI/IPA- 001/IP-P- 02174/2021- 2022/13722	sreenivasan.p.r@icai.org	1	0	1	Real Estate	Kerala	Kochi

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Kochi Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Kerala, Union Territory of Lakshadweep

S.N o	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	ACTDD DD	Number of completed Assignments as Liquidator		Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
8	Deepa Varghese	IBBI/IPA- 001/IP-P- 02232/2021- 2022/13908	shellydeepa@yahoo.co.in	0	0	0	None	Kerala	Kochi
9	JAYAPRAKASH.M.D	IBBI/IPA- 001/IP-P- 02683/2022- 2023/14101	JPMODIYIL@GMAIL.COM	0	0	0	None	Kerala	Kochi
10	Sandhya Vijayan V	IBBI/IPA- 001/IP-P- 02887/2024- 2025/14427	sandhyavijayanv2024@gmail .com	0	0	0	None	Kerala	Kochi

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Kolkata Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
1	Mr. Rakesh Kumar Agarwal	IBBI/IPA- 001/IP- P00443/2017- 18/10786	rakesh202@hotmail.com	29	5	24	Others (Steel)	West Bengal	Kolkata
2	Mr. Sudipta Ghosh	IBBI/IPA- 001/IP- P00484/2017- 18/10872	sudipta_ghosh08@yahoo.co m	19	2	17	Hotels, Wholesale and Retail Trade, Manufacturing, Others (Jewellery)	West Bengal	Kolkata
3	Mr. Raj Singhania	IBBI/IPA- 001/IP- P00188/2017- 18/10367	rajsinghania_ca@yahoo.co.in	14	3	11	Electricity, Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (EPC, Steel, Timber)	West bengal	Kolkata
4	Mr. Sanjeev Jhunjhunwala	IBBI/IPA- 001/IP- P00325/2017- 18/10595	sanjeevjhunjhunwala@gmail. com	12	2	10	Hotels, Construction, Manufacturing, Others (Plastic Manufacturing, Livestock & Agriculture, Cold Storage, Infrastruture, Granment Manufacturing)	West Bengal	Kolkata
5	Mr. Partha Kamal Sen	IBBI/IPA- 002/IP- N00022/2016- 17/10049	partha_kamal@yahoo.com	6	1	5	Real Estate, Manufacturing, Others (Personal Guarantor)	West Bengal	Kolkata
6	Mr. Pramod Kumar Singh	IBBI/IPA- 002/IP- N00678/2018- 2019/12039	pramodip09@gmail.com	6	3	3	Manufacturing	Jharkhand	Kolkata
7	Mr. Rajesh keshri	IBBI/IPA- 001/IP- P00490/2017- 18/10878	keshri.co@gmail.com	5	0	5	Manufacturing	West Bengal	Kolkata
8	ARUN PODDAR	IBBI/IPA- 001/IP-P- 02237/2020- 2021/13387	CA.ARUNPODDAR@GMA IL.COM	5	0	5	Wholesale and Retail Trade, Construction, Others (OTHER COMMUNITY, SOCIAL AND PERSONAL SERVICE ACTIVITIES)	West Bengal	Kolkata

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Kolkata Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
9	NITIN DAGA	IBBI/IPA- 001/IP-P- 02213/2020- 2021/13405	daga.nitin.cs@gmail.com	5	0	5	Real Estate, Manufacturing, Others (TRADING OF IRON AND STEEL RELATED PRODUCTS)	West Bengal	Kolkata
10	Mrs. Jayshree Bhandari	IBBI/IPA- 001/IP- P01174/2018- 19/11838	ip.bhandarijayshree@gmail.c om	4	0	4	Wholesale and Retail Trade, Manufacturing, Others (media broadcast)	West Bengal	Kolkata
11	Mrs. Rashmi Agarwalla	IBBI/IPA- 001/IP-P- 01461/2018- 2019/12281	rashmivika10@yahoo.co.in	4	0	4	Hotels, Construction, Others (pharmaceuticals, packaging)	West Bengal	Kolkata
12	Mr. Krishna Kumar Chhaparia	IBBI/IPA- 001/IP- P00400/2017- 18/10718	kkchhaparia@hotmail.com	3	2	1	Others (Extraction of Oil)	West Bengal	Kolkata
13	Rashmi Chhawchharia	IBBI/IPA- 001/IP-P- 02016/2020- 2021/13148	rashmi.chhawchharia@gmail .com	3	0	3	Others (IT Industry)	West Bengal	Kolkata
14	Rachna Anchalia	IBBI/IPA- 001/IP- P01572/2019- 2020/12602	ca.rachna1978@gmail.com	2	0	2	Manufacturing, Others (Information Technology)	West Bengal	Kolkata
15	Abhisekh Khemka	IBBI/IPA- 001/IP-P- 02038/2020- 2021/13151	khemka.abhisekh@gmail.co m	2	0	2	Real Estate	West Bengal	Kolkata
16	sriram mittal	IBBI/IPA- 001/IP-P- 02276/2021- 2022/13677	srirammittal.ey@gmail.com	2	0	2	Others (Garments Sector)	West Bengal	Kolkata

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Kolkata Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
17	SARIKA JAIN	IBBI/IPA- 001/IP-P- 02666/2022- 2023/14071	jsarika2750@gmail.com	2	0	2	Others (Textile business and Investments company)	West Bengal	Kolkata
18	Anubrata Gangoly	IBBI/IPA- 001/IP-P- 02662/2022- 2023/14072	ca.a.gangoly@gmail.com	2	0	2	Manufacturing	West Bengal	Kolkata
19	Sunil Choraria	IBBI/IPA- 002/IP- N01209/2022- 2023/14078	chorariamba@rediffmail.com	2	1	1	Others (Steel)	West Bengal	Kolkata
20	UDIT AGARWAL	IBBI/IPA- 001/IP-P- 02799/2023- 2024/14290	uditagarwal15@gmail.com	2	0	2	Wholesale and Retail Trade	West Bengal	Kolkata
21	Mr. Soumendra Podder	IBBI/IPA- 001/IP- P00446/2017- 18/10789	soumenpodder@hotmail.com	1	1	0	Construction, Real Estate	West Bengal	Kolkata
22	Mr. Swarup Ghosh	IBBI/IPA- 003/IP-N00438- C01/2017- 2018/11661	swarupghosh1@yahoo.co.in	1	0	1	Others (PAPAER, JUTE, TRANSPORT, ENERGY ETC.)	West Bengal	Kolkata
23	Mr. Ashish Giria	IBBI/IPA- 001/IP- P01193/2018- 2019/11918	ashishgiria@gmail.com	1	0	1	Others (EPC)	West Bengal	Kolkata
24	VAIBHAV KHANDELWAL	IBBI/IPA- 001/IP-P- 02157/2020- 2021/13348	vaaibhavkkhandelwal@gmail .com	1	0	1	Others (AUTOMOBILE SECTOR)	West Bengal	Kolkata

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Kolkata Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

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of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
25	Abhit Kumar Singh	IBBI/IPA- 001/IP-P- 02380/2021- 2022/13564	abhit1981@hotmail.com	1	1	0	Manufacturing	West Bengal	Kolkata
26	ANIL KUMAR DUBEY	IBBI/IPA- 002/IP- NO1187/2022- 2023/14249	anil@mandaassociates.in	1	1	0	Electricity, Others (EDTECH, CHEMICAL, MANAGEMENT SERVICES)	West Bengal	Kolkata
27	Mr. Sandip Kumar Kejriwal	IBBI/IPA- 002/IP- N00236/2017- 18/10687	sandipkej2@gmail.com	0	0	0	Others (Mining Service)	West Bengal	Kolkata
28	Mr. Hansraj Jaria	IBBI/IPA- 002/IP- N00835/2019- 2020/12663	hansrajjaria@gmail.com	0	0	0	None	West Bengal	Kolkata
29	Ms. Varsha Bagri	IBBI/IPA- 001/IP- P01812/2019- 2020/12783	varsha_bagri@yahoo.com	0	0	0	Manufacturing	West Bengal	Kolkata
30	Umesh Poddar	IBBI/IPA- 001/IP- P01912/2019- 2020/12962	capoddarumesh@gmail.com	0	0	0	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	West Bengal	Kolkata
31	Sanjeev Kumar Goyal	IBBI/IPA- 001/IP-IP- 02169/2020- 2021/13399	sj_goyal@yahoo.co.in	0	0	0	None	West Bengal	Kolkata
32	MANOJ SARAF	IBBI/IPA- 001/IP-P- 02245/2020- 2021/13491	msa_p@hotmail.com	0	0	0	None	West Bengal	Kolkata

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Kolkata Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Bihar, State of Jharkhand, State of West Bengal, Union Territory of Andaman and Nicobar Islands

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
33	Ajay Kumar Agrawal	IBBI/IPA- 001/IP-P- 02339/2021- 2022/13540	akassociates1988@gmail.co m	0	0	0	None	West Bengal	Kolkata
34	SANJAY MEHTA	IBBI/IPA- 001/IP-P- 02421/2021- 2022/13647	mehta_sanjay2001@yahoo.c o.in	0	0	0	None	West Bengal	Kolkata
35	PRABHAT KUMAR	IBBI/IPA- 001/IP-P- 02422/2021- 2022/13726	paipentity@gmail.com	0	0	0	None	Jharkhand	Kolkata
36	Pankaj Parakh	IBBI/IPA- 001/IP-P- 02701/2022- 2023/14193	ca.pankajparakh@gmail.com	0	0	0	Others (Education and Training)	West Bengal	Kolkata
37	RAKESH PRASAD	IBBI/IPA- 002/IP- N01242/2022- 2023/14235	rakeshpd1503@gmail.com	0	0	0	None	Bihar	Kolkata
38	Tripti Agarwal	IBBI/IPA- 001/IP-P- 02809/2023- 2024/14316	ip.tripti@gmail.com	0	0	0	Electricity, Manufacturing	West Bengal	Kolkata
39	NEHA AGARWAL	IBBI/IPA- 001/IP-P- 02873/2023- 2024/14387	nehabagarwalandco@gmail.c om	0	0	0	None	West Bengal	Kolkata
40	SANDIP SINGH	IBBI/IPA-001/- IP-P- 02870/2024- 2025/14402	ip.sandipsingh@gmail.com	0	0	0	None	West Bengal	Kolkata
41	DIPAK PAUL	IBBI/IPA- 001/IP-P- 02854/2024- 2025/14415	dpk.paul@rediffmail.com	0	0	0	None	West Bengal	Kolkata

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Mumbai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
1	Mr. Dhiren Shantilal Shah	IBBI/IPA- 001/IP- P00220/2017- 18/10419	dss@dsshah.in	33	3	30	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Automobile, Media, Ports and Telecommunication)	Maharashtra	Mumbai
2	Mr. Charudutt Pandhrinath Marathe	IBBI/IPA- 001/IP- P00350/2017- 2018/10651	charuduttm@yahoo.co.in	20	3	17	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textile, Paper, Commodity Exchange, Engineering, Hygiene, Thermal Energy - Power Generation)	Maharashtra	Mumbai
3	Mr. Bhaskar Gopal Shetty	IBBI/IPA- 001/IP- P01285/2018- 2019/12003	cabgshetty@gmail.com	16	0	16	Wholesale and Retail Trade, Construction, Manufacturing, Others (Telecommunications, Agro industries, textiles, cine industry, digital products)	Maharashtra	Mumbai
4	Mr. Manish Shah	IBBI/IPA- 001/IP- P00094/2017- 18/10194	mdshah0211@gmail.com	13	3	10	Wholesale and Retail Trade	Maharashtra	Mumbai
5	Mr. Jeetendra Rajpal Daryani	IBBI/IPA- 001/IP- P00678/2017- 2018/11146	nikhil564@yahoo.com	12	1	11	Others (Pharmaceuticals, steel manufacturing, jewellery retails, railway projects consulting, food products, software development, textile manufacturing)	Maharashtra	Mumbai
6	Mr. Rakesh Kumar Tulsyan	IBBI/IPA- 001/IP- P01144/2018- 2019/11970	tulsyanrk@gmail.com	11	0	11	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Media, Film, Engineering, Personal Grooming, Infra, Pharma, Hospitality, renting, Auto, IT,)	Maharashtra	Mumbai
7	Mr. Anurag Jain	IBBI/IPA- 001/IP- P01049/2017- 2018/11732	ipanuragjain@gmail.com	10	0	10	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Pharma, Chemicals, Tourism, Textile)	Maharashtra	Mumbai
8	Ms. Neelima Anil Bhate	IBBI/IPA- 001/IP- P01122/2018- 2019/11900	neelima_bhate@yahoo.com	10	0	10	Real Estate, Manufacturing, Others (Poultry Farming)	Maharashtra	Mumbai

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Mumbai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

S.N o	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
9	Mr. Hirachand Nemichand Bafna	IBBI/IPA- 001/IP- P01207/2018- 2019/11922	hnb1502@rediffmail.com	10	3	7	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (daiomond,mining,chemical,media)	Maharashtra	Mumbai
10	SANJAY RAMDAS MAHAJAN	IBBI/IPA- 001/IP-P- 02122/2021- 2022/13523	sanjayrmahajan@hotmail.co m	9	1	8	Manufacturing, Transport, Others (Customs Brokers, Forwarders, Logistics)	Maharashtra	Mumbai
11	PRAMOD KUMAR DOKANIA	IBBI/IPA- 001/IP-P- 01994/2020- 2021/13062	Pramoddokania123@gmail.c om	8	3	5	Hotels, Construction, Manufacturing, Others (Information Technology)	Maharashtra	Mumbai
12	Nitin om kothari	IBBI/IPA- 001/IP-P- 02310/2020- 2021/13477	cakotharico@gmail.com	8	0	8	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (wind power mill)	Maharashtra	Mumbai
13	ALOK KUMAR MURARKA	IBBI/IPA- 001/IP-P- 01934/2019- 2020/13006	ipalok.murarka@gmail.com	7	0	7	Hotels, Wholesale and Retail Trade, Construction, Real Estate	Maharashtra	Mumbai
14	Umesh Balaram sonkar	IBBI/IPA- 001/IP-P- 02619/2021- 2022/14043	rosonkar1603@gmail.com	6	1	5	Manufacturing	Maharashtra	Mumbai
15	Mr. Sachin Shrinivas Bhattad	IBBI/IPA- 001/IP- P00680/2017- 2018/11159	sachinbhattadca@gmail.com	5	1	4	Others (Healthcare, Industrial Park)	Maharashtra	Mumbai
16	Mr. Gaurav Ashok Adukia	IBBI/IPA- 002/IP- N00457/2017- 2018/11293	gauravadukia@hotmail.com	5	0	5	Hotels, Wholesale and Retail Trade, Manufacturing, Transport, Others (Chemicals, Tiles, Steel Poles, Alcohol, Cold Storage, Poultry)	Maharashtra	Mumbai

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Mumbai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

- Liquidator in a liquidation process under section 34(6),

- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

S.N 0	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
17	Mr. Udaykumar Bhaskar Bhat	IBBI/IPA- 001/IP-P- 01425/2018- 2019/12234	udaybhat2805@gmail.com	5	0	5	Manufacturing, Others (Services)	Maharashtra	Mumbai
18	Sonu Gupta	IBBI/IPA- 001/IP-P- 02261/2021- 2022/13534	rpsonugupta@gmail.com	5	1	4	Real Estate, Manufacturing, Others (Sports Gaming Lottery, Information Technology Software, Agriculture, Fertilizers)	Maharashtra	Mumbai
19	Sanjeev Kumar	IBBI/IPA- 002/IP- NO1202/2021- 2022/13996	cs.sanjeev@gmail.com	5	2	3	Hotels, Manufacturing, Others (Oil & Gas)	Maharashtra	Mumbai
20	Mr. Chetan T. Shah	IBBI/IPA- 001/IP- P00026/2016- 17/10059	chetantshah@hotmail.com	4	1	3	Real Estate	Maharashtra	Mumbai
21	Mr. Hemant J Mehta	IBBI/IPA- 001/IP- P00027/2016- 17/10060	hemant@apmh.in	4	1	3	Real Estate	Maharashtra	Mumbai
22	Mr. Ketan S.Dand	IBBI/IPA- 002/IP- N00089/2017- 2018/10233	ketan@sldco.in	4	4	0	Manufacturing	Maharashtra	Mumbai
23	Mr. Santanu T Ray	IBBI/IPA- 002/IP- N00360/2017- 2018/11055	santanutray@aaainsolvency.c om	4	0	4	Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Gems & Jewellery, Steel & Power, IT/ITES Services)	Maharashtra	Mumbai
24	Mr. Vithal M. Dahake	IBBI/IPA- 003/IP- N000117/2017- 2018/11296	vm.dahake@rediffmail.com	4	0	4	Hotels, Real Estate, Manufacturing	Maharashtra	Mumbai

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Mumbai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

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- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)

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25	Mr. Neehal Mahamulal Pathan	IBBI/IPA- 001/IP- P01561/2018- 2019/12406	ca.neehal@gmail.com	4	1	3	Real Estate, Manufacturing, Others (Information Technology, Agro)	Maharashtra	Mumbai
26	Ms. Mrudula Cletus Brodie	IBBI/IPA- 001/IP- P01702/2019- 2020/12681	camrudulkejdiwal@gmail.co m	4	1	3	Electricity, Hotels, Wholesale and Retail Trade, Manufacturing, Transport, Others (Cable and Networking, Fabrics and textile)	Maharashtra	Mumbai
27	Mona Vora	IBBI/IPA- 002/IP- N00938/2019- 2020/12997	advmonavora@gmail.com	4	0	4	Real Estate	Maharashtra	Mumbai
28	RASHMI GANGWAL	IBBI/IPA- 002/IP- N01058/2020- 2021/13401	iprashmigangwal@gmail.co m	4	0	4	Construction	Maharashtra	Mumbai
29	Anil Kashi Drolia	IBBI/IPA- 001/IP-P- 02327/2020- 2021/13482	anildrolia.ip@gmail.com	4	1	3	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Insurance)	Maharashtra	Mumbai
30	Mr. Mayank Rameshchandra Jain	IBBI/IPA- 001/IP- P01055/2017- 2018/11748	jainmayankr@gmail.com	3	0	3	Wholesale and Retail Trade, Real Estate, Manufacturing	Maharashtra	Mumbai
31	Mr. Rajkumar Mahto	IBBI/IPA- 002/IP- N00723/2018- 2019/12209	mahrajkumar@gmail.com	3	3	0	Others (Steel Trading & Automobile)	Maharashtra	Mumbai
32	Mr. Krishna Gopal Ratanlal Maheshwari	IBBI/IPA- 001/IP- P01296/2019- 2020/12712	1kgmaheshwari@gmail.com	3	0	3	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Maharashtra	Mumbai

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Mumbai Zone

Panel of IPs for appointment as,

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33	CA Rajan Garg	IBBI/IPA- 001/IP-P- 02397/2021- 2022/13624	fcarajangarg@gmail.com	3	0	3	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Health care)	Maharashtra	Mumbai
34	DIPTI AMIT THITE	IBBI/IPA- 002/IP- N01087/2021- 2022/13629	dipti@csdiptithite.com	3	1	2	Construction, Manufacturing, Others (Marketing and advertising, Logistics, Electrical Consultancy, Software Development)	Maharashtra	Mumbai
35	Sourabh Modi	IBBI/IPA- 001/IP-P- 02409/2021- 2022/13696	sourabhmodi21@gmail.com	3	3	0	Wholesale and Retail Trade, Real Estate	Maharashtra	Mumbai
36	ASHWIN BHAVANJI SHAH	IBBI/IPA- 001/IP-P- 02648/2021- 2022/14054	ashwin@caashwinshah.com	3	0	3	Manufacturing	Maharashtra	Mumbai
37	Mr. Debi Prasanna Sarangi	IBBI/IPA- 002/IP- N00158/2017- 2018/10405	debi.sarangi@judilegalcombi ne.com	2	0	2	Construction, Real Estate	Maharashtra	Mumbai
38	Mr. Dipti Ranjan Nath	IBBI/IPA- 001/IP- P00976/2017- 2018/11606	dipti.ranjan.nath@icai.org	2	0	2	Manufacturing	Maharashtra	Mumbai
39	Rajesh Ramesh Kamath	IBBI/IPA- 001/IP- P01606/2019- 2020/12481	iprrkamath@gmail.com	2	0	2	Wholesale and Retail Trade, Construction, Others (Aviation Services, Gold and Multi trading.)	Maharashtra	Mumbai
40	Hetal Gaurang Kothari	IBBI/IPA- 001/IP- P01610/2019- 2020/12500	iphetalkothari@gmail.com	2	0	2	Wholesale and Retail Trade, Others (Finance)	Maharashtra	Mumbai
41	Rakesh Kumar Relan	IBBI/IPA- 001/IP-P- 02009/2020- 2021/13119	rakeshkrelan@gmail.com	2	1	1	Wholesale and Retail Trade, Manufacturing	Maharashtra	Mumbai

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Mumbai Zone

Panel of IPs for appointment as,

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S.N o	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	A TDD DD	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
42	Padmanabhan Nair	IBBI/IPA- 001/IP-P- 02289/2020- 2021/13495	paddy.ideck@gmail.com	2	0	2	Wholesale and Retail Trade, Manufacturing	Maharashtra	Mumbai
43	POURNIMA JAYANT TUNGATKAR	IBBI/IPA- 002/IP- N01188/2021- 2022/13989	tungatkarpournima@gmail.c om	2	0	2	Wholesale and Retail Trade, Real Estate	Maharashtra	Mumbai
44	Mr. Paresh Chandulal Mehta	IBBI/IPA- 003/IP- N00099/2017- 2018/11008	pareshmehta5959@gmail.co m	1	0	1	Wholesale and Retail Trade, Others (Media, Manufacturing)	Maharashtra	Mumbai
45	gaurang chhotalal shah	IBBI/IPA- 002/IP- N00947/2019- 2020/13002	fcsgaurang.shah@gmail.com	1	1	0	Real Estate, Others (Textile)	Maharashtra	Mumbai
46	MANISH LALJI DAWDA	IBBI/IPA- 001/IP-P- 02506/2021- 2022/13797	ip.dawdamanish@gmail.com	1	0	1	Real Estate, Others (Media)	Maharashtra	Mumbai
47	RAJAS SHREERAM BODAS	IBBI/IPA- 002/IP- NO1200/2021- 2022/14010	rajasbodas1@gmail.com	1	0	1	Wholesale and Retail Trade, Manufacturing	Maharashtra	Mumbai
48	RAJENDRA KISHANRAO JOSHI	IBBI/IPA- 002/IP- N01205/2021- 2022/14020	rajendrajoshi_cs@yahoo.com	1	0	1	Others (IT- Enabaled servises, software development)	Maharashtra	Mumbai
49	KAMAL KUMAR JADWANI	IBBI/IPA- 001/IP-P- 02786/2022- 2023/14259	KAMALJADWANI@GMAI L.COM	1	0	1	Real Estate	Maharashtra	Mumbai

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Mumbai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

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50	Mr. ManojKumar Babulal Agarwal	IBBI/IPA- 001/IP- P00980/2017- 2018/11613	manojagarwal20@gmail.com	0	0	0	Wholesale and Retail Trade	Maharashtra	Mumbai
51	Mr. Deepak Saruparia	IBBI/IPA- 001/IP- P00660/2017- 2018/11689	dsaruparia@hotmail.com	0	0	0	Others (Infrastructure and Finance)	Maharashtra	Mumbai
52	Mr. Murli Shriniwas Lahoti	IBBI/IPA- 002/IP- N00661/2018- 2019/12110	murlilahoti2@gmail.com	0	0	0	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	Maharashtra	Mumbai
53	Mr. Mahesh Goverdhan Bagla	IBBI/IPA- 002/IP- N00689/2018- 2019/12207	maheshgbagla@gmail.com	0	0	0	Wholesale and Retail Trade, Manufacturing	Maharashtra	Mumbai
54	Mr. Avinash Ambikaprasad Shukla	IBBI/IPA- 003/IP- N00243/2019- 2020/12839	avinashshukla1708@gmail.c om	0	0	0	Real Estate, Others (Manufacturing of vehicles, trailers and semi-trailers)	Maharashtra	Mumbai
55	SUDHIR MANIKRAO LAAD	IBBI/IPA- 002/IP- N00956/2019- 2020/12994	cslaad@gmail.com	0	0	0	Transport	Maharashtra	Mumbai
56	Prakash Shenoy	IBBI/IPA- 002/IP- N00946/2019- 2020/13010	shenoyprakash@gmail.com	0	0	0	None	Maharashtra	Mumbai
57	Sapna Chourasia	IBBI/IPA- 002/IP- N00943/2020- 2021/13033	sapna.chourasia@gmail.com	0	0	0	None	Maharashtra	Mumbai

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Mumbai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),

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58	Abhijit Shrikrishna Gokhale	IBBI/IPA- 002/IP- N00964/2020- 2021/13092	abhijitgokhale07@gmail.com	0	0	0	Construction, Real Estate	Maharashtra	Mumbai
59	Jignesh Shah	IBBI/IPA- 001/IP-P- 02054/2020- 2021/13182	jkshah555@hotmail.com	0	0	0	Real Estate	Maharashtra	Mumbai
60	Shivratan Kalantri	IBBI/IPA- 001/IP-P- 01975/2020- 2021/13202	shiv_kalantri@yahoo.com	0	0	0	Others (Dealership in TRACTORS & KTM BIKES)	Maharashtra	Mumbai
61	Rajkumar Feru Gupta	IBBI/IPA- 001/IP-P- 02103/2020- 2021/13247	rf.gupta86@gmail.com	0	0	0	Manufacturing	Maharashtra	Mumbai
62	Nelson Leo Francis Xavier	IBBI/IPA- 001/IP-P- 02295/2021- 2022/13578	fxnelsonleo@gmail.com	0	0	0	Others (Manpower and Labour Supply Services)	Maharashtra	Mumbai
63	Rahul Sukanraj Jain	IBBI/IPA- 001/IP-P- 02344/2021- 2022/13666	hrahuljain@yahoo.com	0	0	0	None	Maharashtra	Mumbai
64	VIJAY SUWALALJ JAIN	IBBI/IPA- 001/IP-P- 02787/2022- 2023/14273	vj72195@gmail.com	0	0	0	None	Maharashtra	Mumbai
65	Smita gupta	IBBI/IPA- 001/IP-P- 02768/2023- 2024/14283	sumitayal31@gmail.com	0	0	0	Others (Media and Communication)	Maharashtra	Mumbai

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Mumbai Zone

Panel of IPs for appointment as,

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66	Sagar Shah	IBBI/IPA- 001/IP-P- 02775/2023- 2024/14292	sagarshahca@gmail.com	0	0	0	None	Maharashtra	Mumbai
67	Rishabh Sethi	IBBI/IPA- 001/IP-P- 02842/2023- 2024/14377	ip.rishabhsethi@gmail.com	0	0	0	None	Maharashtra	Mumbai
68	Nidhi Amit Poddar	IBBI/IPA- 001/IP-P- 02829/2023- 2024/14381	nidhipoddar.ip@gmail.com	0	0	0	None	Maharashtra	Mumbai
69	VINOD BALASAHEB DONGARE	IBBI/IPA- 001/IP-P- 02872/2023- 2024/14391	cavinoddongare@gmail.com	0	0	0	None	Maharashtra	Mumbai
70	TEJAS ROHITKUMAR SHAH	IBBI/IPA- 002/IP- N01282/2023- 2024/14394	tej81@rediffmail.com	0	0	0	None	Maharashtra	Mumbai
71	VINAY KAMLAKAR KADAM	IBBI/IPA- 001/IP-P- 02866/2024- 2025/14398	kadamvinay315@gmail.com	0	0	0	None	Maharashtra	Mumbai
72	Raju Mangilal Marshiya	IBBI/IPA- 001/IP-P- 02849/2024- 2025/14408	rmmar73@gmail.com	0	0	0	None	Maharashtra	Mumbai
73	Shirish Ruparel	IBBI/IPA- 001/IP-P- 02824/2024- 2025/14412	casruparel@gmail.com	0	0	0	None	Maharashtra	Mumbai

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024 - For Mumbai Zone

Panel of IPs for appointment as,

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- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and

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S.N o		Registration Number of IP	Registered E-mail ID of IP	A TDD DD	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
74	Gauri Pankaj Deshpande	IBBI/IPA- 001/IP-P- 02865/2024- 2025/14414	gpdeshpandeca@gmail.com	0	0	0	None	Maharashtra	Mumbai
75	Girish Prabhakar Muley	IBBI/IPA- 002/IP- N01288/2024- 2025/14419	muleyg@gmail.com	0	0	0	None	Maharashtra	Mumbai
76	GIRISH ARVIND SATAV	IBBI/IPA- 001/IP-P- 02882/2024- 2025/14420	satav.girish@gmail.com	0	0	0	None	Maharashtra	Mumbai
77	Sanjay Vijay Jeswani	IBBI/IPA- 001/IP-P- 02891/2024- 2025/14432	sanjay@insolvencyservices.i n	0	0	0	None	Maharashtra	Mumbai

Annexure-B

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JULY 1, 2024 TO DECEMBER 31, 2024

Panel of IPEs registered as IPs, for appointment as,

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of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority across India

Sl. No.	Registration No.	Name of IPE registered as IP	Address of IPE registered as IP	Email of IPE registered as IP	AFA Valid Upto
1	IBBI/IPE-0114/IPA-1/2022- 23/50029	MSKM Insolvency and Resolution Services Private Limited	Flat No. 103, Sri Sai Swapna Sampada Apt Near Yellamma Temple, Belkampet, S.R. Nagar, Hyderabad, Telangana-500038	madhucs1@gmail.com	30-Jun-25
2	IBBI/IPE-0143/IPA-1/2022- 23/50033	SPP Insolvency Professionals LLP	27/9, Nivedh Vikas Apartment, Pankaja Mill Road, Puliyakulam, Coimbatore- 641045	ipeadmin@sppgroups.com	31-Jan-25
3	IBBI/IPE-0146/IPA-3/2022- 23/50024	K-Source Financial Consultancy Services Private Limited	Flat No. 104, Kavuri Supreme Enclave, Kavuri Hills, G. B. Pet, Madhapur, Hyderabad, T.G, 500081, India	dsrk@ksourceipe.com	31-Jan-25
4	IBBI/IPE-0090/IPA-2/2023- 24/50051	M/s Levatio Restructuring and Turnaround Private Limited	8-2-698, 502, 5th Floor, M J Towers, Road No. 12, Banjara Hills, Hyderabad, Telangana-500034	murthye@gmail.com	30-Jun-25
5	IBBI/IPE-0166/IPA-1/2024- 25/50079	ADRS INSOLVENCY PROFESSIONALS PRIVATE LIMITED	Cello Platina 2nd floor Office No.205 FC ROAD Deccan Gymkhana Pune City Pune MH 411004 IN	ca.anuradhajayaraman@gma il.com	30-Jun-25
6	IBBI/IPE-0134/IPA-1/2022- 23/50028	MVK IPE LLP	607, Chetak Centre, RNT Marg, Nr. Hotel Shreemaya, Indore, MP-452001	mvk@mvkirp.com	28-Jan-25
7	IBBI/IPE-0167/IPA-1/2024- 25/50076	ACUERDO RESOLUTION PROFESSIONALS LLP	E-24, Basement (F/P) Lajpat Nagar-3, Lajpat Nagar (South Delhi), New Delhi- 110024	acuerdo.rp@gmail.com	30-Jun-25
8	BBI/IPE-0165/IPA-1/2023- 24/50075	R S G D INSOLVENCY PROFESSIONALS SERVICES PRIVATE LIMITED	FLAT NO. 3, DHRUVATARA APARTMENTS, 241, DR. RAJENDRAPRASAD ROAD, TATABAD, COIMBATORE - 641012	rsgdinsolvencyprofessionals @gmail.com	30-Jun-25

Annexure-B

9	IBBI/IPE-0129/IPA-1/2022- 23/50032	Incorp Restructuring Services LLP (formerly known as M/s Vinay and Keshava Resolution Professionals LLP)	8, 3rd Main, KSSIDC Ind Estate 6th Block, Rajajinagar, Bangalore-560010, Karnataka	irsllp.ibc@incorpadvisory.in	30-Jun-25
10	IBBI/IPE-0132/IPA-3/2023- 24/50048	M/s Fintech Restructuring LLP	H. No. 47, Ground Floor, Type 3 BLK E, IARI Pusa Campus,Central Delhi, Delhi- 110012.	fintechipe@gmail.com	30-Jun-25
11	IBBI/IPE-0151/IPA-1/2023- 24/50052	Truue IPE Private Limited	D-501, Ganesh Meridian, Opp. High Court S.G. Road Ahmedabad 380060	jain_cp@yahoo.com	30-Jun-25
12	IBBI/IPE-0032/IPA-3/2022- 23/50027	LSI Resolution Private Limited	Falt No.1205, 12th Floor, Chiranjiv Tower, 43,Nehru Place, New Delhi-110019	Lsiresolution.ipe@gmail.com	28-Jan-25
13	IBBI/IPE-0139/IPA-1/2023- 24/50074	VCAN RESOLVE IPE LLP	204,2ND FLOOR, WALL STREET-1,NR. GUJ COLLEGE, OPP ORIENT CLUB,ELLIS BRIDGE, AHMEDABAD,GUJARAT-380006	ibc@vcanca.com	30-Jun-25
14	IBBI/IPE-0163/IPA-1/2023- 24/50073	Beleyur Resolutions Private Limtied	Shreevathsa, No. 428, 19B Cross Road Jayanagar III Block Bengaluru South , Karnataka 560011	ip@beleyur.com	30-Jun-25
15	IBBI/IPE-0107/IPA-1/2022- 23/50045	M/s Osrik Resolution Private Limited	908, Plot No. A 1, D-Mall, NSP Pitampura, Delhi-110034	info@osrikgroup.com	30-Jun-25
16	IBBI/IPE-0147/IPA-3/2022- 23/50026	Reliable IPE Private Limited	17, LGF, Defence Enclave, Vikas Marg, Delhi-110092	camohitgoyal@gmail.com	30-Jun-25
17	IBBI/IPE-0135/IPA-1/2022- 23/50025	Minerva Resolutions LLP	10 Alipur Road, Civil Lines, New Delhi- 110054	navneetkgupta@gmail.com	16-Jan-25
18	IBBI/IPE-0131/IPA-2/2023- 24/50046	M/s RRR Insolvency Service Experts LLP	C-10, Lower Ground Floor, Lajpat Nagar- III, Delhi - 110024	harmeet.kaur@rrrinsolvency. com	30-Jun-25
19	IBBI/IPE-0115/IPA-1/2024- 25/50078	Aarsh Resolution Professionals Private Limited	163, Balco Apartments, Plot No. 58, IP Extension, Patparganj, Delhi-110092	a.mittalmc@gmail.com	30-Jun-25